



List of Latest updates on SCC OnLine® Web Edition.

July 20

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Manipur High Court
- Madhya Pradesh High Court
- Patna High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Telangana High Court
- Uttaranchal High Court

Tribunals

- Customs Excise and Service Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- National Company Law Tribunal
- National Company Law Appellate Tribunal

Statutory

- **Notification/circulars**
- **Central Rules/Regulations/Scheme**

Supreme Court [32]

- CIT v. Ardent Steel Ltd.*, (Surya Kant and Dipankar Datta, JJ.), [2025 SCC OnLine SC 3532](#)
- CIT v. Asvini Fisheries (P) Ltd.*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 3530](#)
- CIT v. Communication Global Network Services Ltd.*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 3528](#)
- CIT v. Engineering Analysis Centre of Excellence (P) Ltd.*, (Sanjay Kumar, K.V. Viswanathan and K. Vinod Chandran, JJ.), [2026 SCC OnLine SC 1351](#)
- CIT v. Gujarat Nre Coke Ltd.*, (P.K. Mishra and Augustine George Masih, JJ.), [2025 SCC OnLine SC 3536](#)
- CIT v. Hazira Lng (P) Ltd.*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3527](#)
- CIT v. Inductis India (P) Ltd.*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 3518](#)
- CIT v. Industrial Development Corpn. of Orissa Ltd.*, (B.V. Nagarathna and Augustine George Masih, JJ.), [2024 SCC OnLine SC 2191](#)
- CIT v. N.K. Industries Ltd.*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 3521](#)
- CIT v. Neelkanth Steel & Alloys*, (Ujjal Bhuyan and Manmohan, JJ.), [2025 SCC OnLine SC 3537](#)
- CIT v. Neelu Mahansaria*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3516](#)
- CIT v. Pankaj Kailash Agarwal*, (Surya Kant and Dipankar Datta, JJ.), [2025 SCC OnLine SC 3531](#)
- CIT v. Patanjali Foods Ltd.*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3519](#)
- CIT v. Techno Tracom (P) Ltd.*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3522](#)
- CIT v. Videocon Industries Ltd.*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3523](#)
- CIT v. Wallstone Ceramic*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3514](#)
- Dalmia Bharat Ltd. v. CIT*, (B.R. Gavai, C.J. and Augustine George Masih and A.S. Chandurkar, JJ.), [2025 SCC OnLine SC 3534](#)
- Dalmia Power Ltd. v. CIT*, (B.R. Gavai, C.J. and Augustine George Masih and A.S. Chandurkar, JJ.), [2025 SCC OnLine SC 3535](#)
- Directorate General of Goods & Services Tax Intelligence v. Gameskraft Technologies (P) Ltd.*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 3526](#)
- Income Tax Department v. Madhu Korah*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 3520](#)
- JSW Steel Ltd. v. Sanjay Singhal*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 3529](#)
- Lata v. Union of India*, (**Sanjay Karol** and N. Kotiswar Singh, JJ.), [2026 SCC OnLine SC 1350](#)
- Maharashtra State Road Development Corpn. Ltd. v. Income Tax Department*, (Sanjiv Khanna, C.J. and Sanjay Kumar and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 3517](#)
- Mani v. State*, (**Sanjay Karol** and Vipul M. Pancholi, JJ.), [2026 SCC OnLine SC 1347](#)

Pranesh M.K. v. A.V. Gayathri Shanthegowda, (Surya Kant, C.J. and Joymalya Bagchi and **Vipul M. Pancholi**, JJ.), [2026 SCC OnLine SC 1346](#)

Ranveer Gautam v. Union of India, (Surya Kant, C.J. and Joymalya Bagchi and V. Mohana, JJ.), [2026 SCC OnLine SC 1345](#)

Saluja Motors (P) Ltd. v. State of H.P., (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 3524](#)

Silver Rock Educational Charitable Society Victoria International School v. CIT, (Surya Kant, Dipankar Datta and Vijay Bishnoi, JJ.), [2025 SCC OnLine SC 3533](#)

Smart Vishwas Society v. CIT, (P.S. Narasimha and Joymalya Bagchi, JJ.), [2025 SCC OnLine SC 3515](#)

State of W.B. v. Kader Khan, (**Sanjay Karol** and Vipul M. Pancholi, JJ.), [2026 SCC OnLine SC 1348](#)

Tata Steel Ltd. v. Varsha, (Manoj Misra and **Manmohan**, JJ.), [2026 SCC OnLine SC 1349](#)

Union of India v. Tata Steel Ltd., (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 3525](#)

Allahabad High Court [194]

Abhimanyu Kumar v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21795](#)

Adil v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21865](#)

Aditya Sharma v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21889](#)

Aditya v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21934](#)

Aftab Alam v. Union of India, (**Ajit Kumar** and **Vinai Kumar Dwivedi**, JJ.), [2026 SCC OnLine All 21969](#)

Ajay Babu Seth v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21798](#)

Ajeet Singh v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21890](#)

Akash v. State of U.P., (**Prashant Mishra-I**, J.), [2026 SCC OnLine All 21877](#)

Aleem v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21932](#)

Alok Kumar v. State of U.P., (**Manish Mathur** and **Zafeer Ahmad**, JJ.), [2026 SCC OnLine All 21950](#)

Alok Tiwari v. State of U.P., (**Garima Prashad**, J.), [2026 SCC OnLine All 21989](#)

Aman Khan v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21924](#)

Amresh Kumar Yadav v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 21812](#)

Anand Yadav v. State of U.P., (**Prashant Mishra-I**, J.), [2026 SCC OnLine All 21882](#)

Anil Pandit v. State of U.P., (Ajit Kumar and Indrajeet Shukla, JJ.), [2026 SCC OnLine All 21992](#)

Anil Yadav v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21847](#)

Ankit Kumar v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21862](#)

Ankit Verma v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21888](#)

Ankit Yadav v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21917](#)

Ankit v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21836](#)

Anoop Kumar Srivastava v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21858](#)

Anuj Yadav v. State of U.P., (**Rajiv Lochan Shukla**, J.), [2026 SCC OnLine All 21884](#)

Anurag Kathuriya v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21928](#)

Arif v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21860](#)

Arif v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21936](#)
Arif v. State of U.P., (**Vikas Budhwar, J.**), [2026 SCC OnLine All 21839](#)
Arjun v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21918](#)
Arvind v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21857](#)
Ashish Yadav v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21927](#)
Ashok Kumar v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21822](#)
Ashok Kumar v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21893](#)
Ashu Yadav v. State of U.P., (**Dinesh Pathak, J.**), [2026 SCC OnLine All 21813](#)
Awadhesh Kumar v. State of U.P., (**Manish Mathur and Zafeer Ahmad, JJ.**), [2026 SCC OnLine All 21953](#)
Babli Awasthi v. State of U.P., (**Subhash Vidyarthi, J.**), [2026 SCC OnLine All 21791](#)
Badraddin v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21870](#)
Blueberry the Indian Brand v. State of U.P., (**Ajit Kumar and Vinai Kumar Dwivedi, JJ.**), [2026 SCC OnLine All 21964](#)
Brijendra Singh v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21821](#)
Chairman Samrat Builders & Property v. State of U.P., (**Vikas Budhwar, J.**), [2026 SCC OnLine All 21797](#)
Chhatrapal Patel v. State of U.P., (**Manish Mathur and Zafeer Ahmad, JJ.**), [2026 SCC OnLine All 21976](#)
Dali Devi v. State of U.P., (**J.J. Munir and Achal Sachdev, JJ.**), [2026 SCC OnLine All 21947](#)
Deepak Kumar v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21843](#)
Devanti Devi v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21863](#)
Dharmendra Pratap Singh v. State of U.P., (**Vikas Budhwar, J.**), [2026 SCC OnLine All 21864](#)
Dharmendra Saroj v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21886](#)
Dhruv Tiwari v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21892](#)
Diksha Sagar v. State of U.P., (**Dr Yogendra Kumar Srivastava, J.**), [2026 SCC OnLine All 21961](#)
Dilshad v. State of U.P., (**Vikas Budhwar, J.**), [2026 SCC OnLine All 21792](#)
Faisal v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21833](#)
Furkan v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21891](#)
Gaurav v. State of U.P., (**Vikas Budhwar, J.**), [2026 SCC OnLine All 21830](#)
Govind Mohan Sharma v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21840](#)
Gurpreet Singh v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21916](#)
Gurupreet Singh v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21938](#)
Hardam v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21904](#)
Haridas v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21868](#)
Hariom Yadav v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21900](#)
Harjeet Singh v. State of U.P., (**Dinesh Pathak, J.**), [2026 SCC OnLine All 21814](#)
Iliyas v. State of U.P., (**Prashant Mishra-I, J.**), [2026 SCC OnLine All 21878](#)
Imtiyaz Ahmad v. State of U.P., (**Ashutosh Srivastava, J.**), [2026 SCC OnLine All 21848](#)
Irfan Ahmad v. State of U.P., (**Prakash Singh, J.**), [2026 SCC OnLine All 21896](#)

Irfan v. State of U.P., (Vikas Budhwar, J.), [2026 SCC OnLine All 21825](#)
Jabir v. State of U.P., (J.J. Munir and Achal Sachdev, JJ.), [2026 SCC OnLine All 21942](#)
Jagdish Yadav v. State of U.P., (Vikas Budhwar, J.), [2026 SCC OnLine All 21873](#)
Jasbeer Singh v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21811](#)
Jaseem Ahamad v. State of U.P., (Vikas Budhwar, J.), [2026 SCC OnLine All 21856](#)
Jihosuya Jena v. State of U.P., (J.J. Munir and Achal Sachdev, JJ.), [2026 SCC OnLine All 21946](#)
Jitendra Kannaujiya v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21871](#)
Junaid Ahamad v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21894](#)
Jyoti v. State of U.P., (Vikas Budhwar, J.), [2026 SCC OnLine All 21793](#)
Kaif Ahmad v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21926](#)
Kamlesh v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21912](#)
Karan v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21866](#)
Kiran Sharma v. State of U.P., (Dr Yogendra Kumar Srivastava, J.), [2026 SCC OnLine All 21965](#)
Krishna Kumar v. State of U.P., (Rajiv Lochan Shukla, J.), [2026 SCC OnLine All 21940](#)
Kuldeep v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21835](#)
Lord Sri Agreshwar Mahadev Nagnatheswar Virajman Tejo Mahalaya Temple v. Union of India,
(Rohit Ranjan Agarwal, J.), [2026 SCC OnLine All 21991](#)
Mahendra Singh v. State of U.P., (Vikas Budhwar, J.), [2026 SCC OnLine All 21827](#)
Mamta Verma v. State of U.P., (Ajit Kumar and Vinai Kumar Dwivedi, JJ.), [2026 SCC OnLine All 21966](#)
Manjeet v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21872](#)
Manju Devi v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21925](#)
Manoj Kumar v. State of U.P., (Prashant Mishra-I, J.), [2026 SCC OnLine All 21876](#)
Mithilesh Kumar v. State of U.P., (Rajeev Misra and Padam Narain Mishra, JJ.), [2026 SCC OnLine All 21986](#)
Mithilesh Kumar v. State of U.P., (Rajeev Misra and Padam Narain Mishra, JJ.), [2026 SCC OnLine All 21988](#)
Mithilesh Kumar v. State of U.P., (Rajiv Gupta and Dr Ajay Kumar-II, JJ.), [2026 SCC OnLine All 21987](#)
Mohd. Adil Rasheed v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21820](#)
Mohd. Ashar v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21922](#)
Mohd. Aslam v. State of U.P., (Ajit Kumar and Vinai Kumar Dwivedi, JJ.), [2026 SCC OnLine All 21960](#)
Mohd. Azhar v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21838](#)
Mohd. Shahbaz v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21937](#)
Mohmmad Ahad v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21861](#)
Moin v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21837](#)
Monis v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21853](#)
Monu v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21913](#)
Moosa v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 21895](#)
Muslim v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 21831](#)

Narayan Anglo Vernacular School Assn. v. State of U.P., (**J.J. Munir** and **Arun Kumar**, JJ.), 2026 SCC OnLine All 21962

Naseem Ahmad v. State of U.P., (**Vikas Budhwar**, J.), 2026 SCC OnLine All 21794

Naveen Chauhan v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21851

Nitin Chaudhary v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21826

Omveer v. State of U.P., (**Dinesh Pathak**, J.), 2026 SCC OnLine All 21885

Pankaj Yadav v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21803

Pawan Verma v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21905

Piyush Kumar Gupta v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21801

Piyush v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21920

Poonam Rana v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21859

Pradeep Kumar Rao v. State of U.P., (**Vikas Budhwar**, J.), 2026 SCC OnLine All 21842

Pradeep Yadav v. State of U.P., (**Vikas Budhwar**, J.), 2026 SCC OnLine All 21881

Prahlad Yadav v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21834

Pramod Kumar v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21805

Praveen Mishra v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21819

Prem Narayan v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21899

Prince v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21923

Priti v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21898

Priyanshu Verma v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21935

Radheshyam Yadav v. State of U.P., (**Dinesh Pathak**, J.), 2026 SCC OnLine All 21800

Rajan Kumar v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21929

Rajendra v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21849

Rajkumar v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21845

Rajmati v. State of U.P., (**Prashant Mishra-I**, J.), 2026 SCC OnLine All 21875

Rajveer Singh v. State of U.P., (**Prashant Mishra-I**, J.), 2026 SCC OnLine All 21880

Rakesh Kumar Tripathi v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21817

Ram Avtar v. Prashant Nayak, (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 21810

Ram Pal v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21824

Ram Pratap Chaudhari v. State of U.P., (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 21974

Ramjiyawan v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21869

Ramkishor Pathak v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21909

Ramlal v. State of U.P., (**Manish Mathur** and **Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 21973

Ramnath v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21921

Ravi v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21908

Rishi Kumar Soni v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21903

Ritwik Yadav v. State of U.P., (**Prakash Singh**, J.), 2026 SCC OnLine All 21906

Rohit Kumar v. State of U.P., (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 21852

Roshani v. State of U.P., (**Dr Yogendra Kumar Srivastava**, J.), 2026 SCC OnLine All 21958

Roshni Yadav v. State of U.P., (**Dr Yogendra Kumar Srivastava**, J.), 2026 SCC OnLine All 21959

Roshni v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21883](#)
Sagar v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21828](#)
Sahil Khan v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21823](#)
Salman v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21933](#)
Sandeep v. State of U.P., (**Anish Kumar Gupta**, J.), [2026 SCC OnLine All 21802](#)
Sandeep v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21806](#)
Sanjay Pandey v. State of U.P., (**Dinesh Pathak**, J.), [2026 SCC OnLine All 21816](#)
Sanni v. State of U.P., (**Rajiv Lochan Shukla**, J.), [2026 SCC OnLine All 21939](#)
Sanno Devi v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21956](#)
Santosh Kumar Chaubey v. State of U.P., (**J.J. Munir** and **Achal Sachdev**, JJ.), [2026 SCC OnLine All 21944](#)
Santosh Kumar v. State of U.P., (**J.J. Munir** and **Achal Sachdev**, JJ.), [2026 SCC OnLine All 21949](#)
Sathish v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21855](#)
Satpal Singh v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21804](#)
Satyesh Prashant v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21897](#)
Shabbir Hussain v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 21975](#)
Shadab v. State of U.P., (**Prashant Mishra-I**, J.), [2026 SCC OnLine All 21879](#)
Shamim v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21910](#)
Sheebu v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21930](#)
Sheetla Devi v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21854](#)
Sheshpal v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21919](#)
Shiv Prakash v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21832](#)
Shiv Singh v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21915](#)
Shivam Gupta v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21850](#)
Shivam Kumar v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21818](#)
Shivam Singh Aryan v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21901](#)
Shivam Tiwari v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21907](#)
Shivam v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21841](#)
Shiwam Agnihotri v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21808](#)
Shravan Yadav v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21955](#)
Shubham Pathak v. State of U.P., (**J.J. Munir** and **Achal Sachdev**, JJ.), [2026 SCC OnLine All 21941](#)
Shubhawati v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21957](#)
Shusant Pandey v. Union of India, (**Ajit Kumar** and **Vinai Kumar Dwivedi**, JJ.), [2026 SCC OnLine All 21967](#)
Sonu Kumar v. State of U.P., (**Prashant Mishra-I**, J.), [2026 SCC OnLine All 21874](#)
Sonu v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21911](#)
Subhash v. State of U.P., (**J.J. Munir** and **Achal Sachdev**, JJ.), [2026 SCC OnLine All 21943](#)
Sumaila v. State of U.P., (**Dr Yogendra Kumar Srivastava**, J.), [2026 SCC OnLine All 21968](#)
Suresh Chandra Yadav v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 21954](#)
Suresh v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21846](#)

Surya Prakash Tiwari v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21902](#)
Sushil Kumar v. State of U.P., (**J.J. Munir** and **Achal Sachdev**, JJ.), [2026 SCC OnLine All 21945](#)
Tikam Singh v. State of U.P., (**Dinesh Pathak**, J.), [2026 SCC OnLine All 21815](#)
Tina v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 21799](#)
Tushar Rathaur v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21844](#)
Varun Kumar Gupta v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21796](#)
Vasik Tyagi v. State of U.P., (**Rajiv Lochan Shukla**, J.), [2026 SCC OnLine All 21985](#)
Vijay Singh Gurjar v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21809](#)
Vijendra Singh v. Noida Commercial Coop. Bank Ltd., (**Anish Kumar Gupta**, J.), [2026 SCC OnLine All 21990](#)
Vimal v. State of U.P., (**Vikas Budhwar**, J.), [2026 SCC OnLine All 21807](#)
Vinay Kumar Soni v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21931](#)
Vindhya Shakti Infra Projects (P) Ltd. v. Union Bank of India, (**Ajit Kumar** and **Vinai Kumar Dwivedi**, JJ.), [2026 SCC OnLine All 21971](#)
Vinod Kumar Shukla v. State of U.P., (**Manish Mathur** and **Zafeer Ahmad**, JJ.), [2026 SCC OnLine All 21951](#)
Vipin Singh v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21867](#)
Virendra Tractor Parts v. State of U.P., (**Ajit Kumar** and **Vinai Kumar Dwivedi**, JJ.), [2026 SCC OnLine All 21963](#)
Vishal Singh v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21887](#)
Vishram Kumar Chauhan v. State of U.P., (**Manish Mathur** and **Zafeer Ahmad**, JJ.), [2026 SCC OnLine All 21952](#)
Vishvnath v. State of U.P., (**J.J. Munir** and **Achal Sachdev**, JJ.), [2026 SCC OnLine All 21948](#)
Vishwendra Kumar v. Union of India, (**Manish Mathur** and **Zafeer Ahmad**, JJ.), [2026 SCC OnLine All 21972](#)
Vivek Kumar Chauhan v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 21914](#)
Yogesh Kumar v. State of U.P., (**Ajit Kumar** and **Vinai Kumar Dwivedi**, JJ.), [2026 SCC OnLine All 21970](#)
Yusuf v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 21829](#)

Andhra Pradesh High Court [71]

A. Radhakrishna Reddy v. State of A.P., (**Harinath N.**, J.), [2026 SCC OnLine AP 2276](#)
A. Srinivas v. State of A.P., (**Tarlada Rajasekhara Rao**, J.), [2026 SCC OnLine AP 2240](#)
A.G. Ashok Reddy v. State of A.P., (**K Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 2252](#)
A.P. SRTC v. S Sabiya, (**T.C.D. Sekhar**, J.), [2026 SCC OnLine AP 2230](#)
Adimoolapu Venkata Narendra v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), [2026 SCC OnLine AP 2222](#)
Ajmeera Ramesh v. State of A.P., (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 2266](#)
Arch Bishop v. Union of India, (**Lisa Gill**, C.J. and **R. Raghunandan Rao**, J.), [2026 SCC OnLine AP 2236](#)
B Chandra Sekar Reddy v. State of A.P., (**K. Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 2251](#)

- Bellam Raghavaiah v. State of A.P.*, (Harinath N., J.), [2026 SCC OnLine AP 2275](#)
- CH Naresh v. State of A.P.*, (Harinath N., J.), [2026 SCC OnLine AP 2274](#)
- Chelaboyina Veera Babu v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2217](#)
- D Bhaskar Reddy v. Commr. FAC*, (**R. Raghunandan Rao** and T.C.D. Sekhar, JJ.), [2026 SCC OnLine AP 2265](#)
- Dagam Durga Rao v. State of A.P.*, (V. Sujatha, J.), [2026 SCC OnLine AP 2277](#)
- Dakka Nandini v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2218](#)
- Damuluri Tirupathaiah v. State of A.P.*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 2267](#)
- Dantuluri Viswanadha Raju v. State of A.P.*, (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 2245](#)
- Degala Tirumala Rao v. State of A.P.*, (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 2244](#)
- E. Krishnaveni v. Commr.*, (**Lisa Gill**, C.J. and Ninala Jayasurya, J.), [2026 SCC OnLine AP 2262](#)
- Exodus Alexander AJ v. State of A.P.*, (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2227](#)
- G. Ranga Reddy v. State of A.P.*, (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 2243](#)
- G. Shiva Shankar Raju v. State of A.P.*, (Tarlada Rajasekhara Rao, J.), [2026 SCC OnLine AP 2239](#)
- Gattem Gurunadh v. State of A.P.*, (K. Sreenivasa Reddy, J.), [2026 SCC OnLine AP 2253](#)
- Harsha Infratech v. State of A.P.*, (Harinath N., J.), [2026 SCC OnLine AP 2270](#)
- J Lavanya Reddy v. State of A.P.*, (Harinath N., J.), [2026 SCC OnLine AP 2261](#)
- J. Lavanya Reddy v. State of A.P.*, (Harinath N., J.), [2026 SCC OnLine AP 2260](#)
- Jalagam Mangayamma v. State of A.P.*, (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 2241](#)
- Jammu Satyavathi v. State of A.P.*, (V. Sujatha, J.), [2026 SCC OnLine AP 2254](#)
- Jandhyala Sai Radhakrishna v. State of A.P.*, (**Lisa Gill**, C.J. and Ninala Jayasurya, J.), [2026 SCC OnLine AP 2235](#)
- Jasti Infra & Developers (P) Ltd. v. State Housing Corpn. Ltd.*, (K Sreenivasa Reddy, J.), [2026 SCC OnLine AP 2272](#)
- JJH Vennela Constructions v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 2228](#)
- K China Karrena v. State of A.P.*, (V. Sujatha, J.), [2026 SCC OnLine AP 2255](#)
- K Kishore Kumar v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 2219](#)
- K. Nagalaxmamma v. State of A.P.*, (V. Sujatha, J.), [2026 SCC OnLine AP 2263](#)
- Kotha Venkata Naga Satyanarayana Murthy v. Pachigolla Venkata Ratna Kumari*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 2210](#)
- KSS Narasimha Reddy v. AP Forest Development Corpn. Ltd.*, (Tarlada Rajasekhara Rao, J.), [2026 SCC OnLine AP 2271](#)
- Kunam Hari Kiran Reddy v. State of A.P.*, (**Lisa Gill**, C.J. and Ninala Jayasurya, J.), [2026 SCC OnLine AP 2237](#)
- Kusumanchi Lakshmi Sunitha v. RBI*, (**Ravi Cheemalapati**, J.), [2026 SCC OnLine AP 2248](#)
- LIC v. Kanchipati Jagannadha Rao*, (**Venkateswarlu Nimmagadda**, J.), [2026 SCC OnLine AP 2212](#)
- M. Parvathamma v. State of A.P.*, (V. Sujatha, J.), [2026 SCC OnLine AP 2250](#)
- M. Prabhavathi v. Union of India*, (Challa Gunaranjan, J.), [2026 SCC OnLine AP 2257](#)
- Maheswari Fertilizers v. Commr.*, (**R. Raghunandan Rao** and Tuhin Kumar Gedela, JJ.), [2026 SCC OnLine AP 2233](#)

Meggavath Sankar Naik v. State of A.P., (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2225](#)
Mohd. Hussain v. Union of India, (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2223](#)
Narikelapu Budeiah v. State of A.P., (K. Sreenivasa Reddy, J.), [2026 SCC OnLine AP 2273](#)
Neelapu Maneesha v. Union of India, (Lisa Gill, C.J. and **R. Raghunandan Rao**, J.), [2026 SCC OnLine AP 2249](#)
P.N. Lokanadha Chary v. GV Ramana Raju, (**D Ramesh** and Balaji Medamalli, JJ.), [2026 SCC OnLine AP 2211](#)
Peerla Sankaraiah v. State of A.P., (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 2242](#)
Potharlanka Hari Babu v. Dunna Sirisha, (**Venuthurumalli Gopala Krishna Rao**, J.), [2026 SCC OnLine AP 2231](#)
Pula Kiran Kumar v. State of A.P., (**BVLN Chakravarthi**, J.), [2026 SCC OnLine AP 2216](#)
Radha Krishna Infra v. Commr. ST, (**R. Raghunandan Rao**, J.), [2026 SCC OnLine AP 2264](#)
Rama Enterprises v. State of A.P., (K. Sreenivasa Reddy, J.), [2026 SCC OnLine AP 2247](#)
Rambabu Pechheti v. State of A.P., (**Lisa Gill**, C.J. and **R Raghunandan Rao**, J.), [2026 SCC OnLine AP 2238](#)
Ramcharan Food Industries (P) Ltd. v. Commr., (**R. Raghunandan Rao** and Dr Y. Lakshmana Rao, JJ.), [2025 SCC OnLine AP 4572](#)
Rohan Sisodiya v. State of A.P., (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2220](#)
S. Ramesh Babu v. State of A.P., (Subba Reddy Satti, J.), [2026 SCC OnLine AP 2268](#)
Sai Bhaskara Agencies v. Commr., (**R. Raghunandan Rao** and T.C.D. Sekhar, JJ.), [2026 SCC OnLine AP 2258](#)
Siddineni Venkateswara Rao v. Rajeswar Rajesh, (**Venkateswarlu Nimmagadda**, J.), [2026 SCC OnLine AP 2215](#)
Sodex India Services (P) Ltd. v. Union of India, (**R. Raghunandan Rao** and Dr K. Manmadha Rao, JJ.), [2025 SCC OnLine AP 4573](#)
Sri Shiridi Sai Enterprises v. Superintendent of Central Tax, (**R. Raghunandan Rao** and B.V.L.N. Chakravarthi, JJ.), [2025 SCC OnLine AP 4574](#)
SS Builders v. State of A.P., (Harinath N., J.), [2026 SCC OnLine AP 2232](#)
SS Builders v. State of A.P., (Harinath N., J.), [2026 SCC OnLine AP 2269](#)
Suru Mallikarjuna v. State of A.P., (Nyapathy Vijay, J.), [2026 SCC OnLine AP 2259](#)
Syed Ali v. State of A.P., (Ravi Cheemalapati, J.), [2026 SCC OnLine AP 2234](#)
T Manikantan v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), [2026 SCC OnLine AP 2224](#)
T Narasimha Rao v. State of A.P., (K. Sreenivasa Reddy, J.), [2026 SCC OnLine AP 2246](#)
Tangella Srinivasa Raju v. State of A.P., (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2221](#)
Thodeti Vijay Kumar v. State of A.P., (Ninala Jayasurya, J.), [2026 SCC OnLine AP 2256](#)
United India Insurance Co. Ltd. v. Bathala Venkatamma, (T.C.D. Sekhar, J.), [2026 SCC OnLine AP 2229](#)
Vattigunta Rama Thulasamma v. Vattigunta Bhagya Lakshmi, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 2213](#)
Y. Chennamma v. G Ramachandra, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 2214](#)
Yendurti Akhil v. State of A.P., (Dr Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 2226](#)

Bombay High Court [67]

- Abu Salem Abdul Qayoom Ansari v. State of Maharashtra*, (A.S. Gadkari and Shyam C. Chandak, JJ.), [2026 SCC OnLine Bom 5926](#)
- Afzal Husain Altaf Husain Saiyed v. Union of India*, (M.S. Sonak and Jitendra Jain, JJ.), [2025 SCC OnLine Bom 5810](#)
- Ajay Bhausaheb Chavan v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5903](#)
- Ajay v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5906](#)
- Amol Rajendrarao Jagtap v. State of Maharashtra*, (Chandrashekhar, C.J. and Gautam A. Ankhad, J.), [2025 SCC OnLine Bom 6629](#)
- Annasaheb Bhausaheb Auti v. State of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5898](#)
- Appa Kanayyalal Barkol v. CBI*, (**Shyam C. Chandak**, J.), [2025 SCC OnLine Bom 6625](#)
- Ashishkumar Devendra Mehta v. State of Maharashtra*, (**N.R. Borkar**, J.), [2026 SCC OnLine Bom 5914](#)
- Ashok Shankar Hinge v. State of Maharashtra*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5940](#)
- Aspect Integrated It (P) Ltd. v. Union of India*, (Vinay Joshi and M.S. Jawalkar, JJ.), [2024 SCC OnLine Bom 5555](#)
- Balwant v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5931](#)
- Bank of India v. CIT*, (**Alok Aradhe**, C.J. and Sandeep V. Marne, J.), [2025 SCC OnLine Bom 5824](#)
- Bharat Dinanath Wahul v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5904](#)
- Bombay Dyeing & Manufacturing Co. Ltd. v. State of Maharashtra*, (Dr Neela Gokhale and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5813](#)
- CBI v. Avantha Realty*, (**S.M. Modak**, J.), [2025 SCC OnLine Bom 6624](#)
- Damodhar Laxman Wakchaure v. State of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5911](#)
- Darshana Ajay Gupta v. CBI*, (**Shyam C. Chandak**, J.), [2025 SCC OnLine Bom 6627](#)
- Deepak Dnyaneshwar Gholve v. State of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5897](#)
- Executive Engineer v. Dhondu Bala Bandagale*, (**Amit Borkar**, J.), [2026 SCC OnLine Bom 5927](#)
- Farhan Raees Shaikh v. State of Maharashtra*, (**Ashwin D. Bhobe**, J.), [2026 SCC OnLine Bom 5902](#)
- Hrishikesh v. CIT*, (Avinash G. Gharote and **Abhay J. Mantri**, JJ.), [2025 SCC OnLine Bom 5811](#)
- HYC Developer LLP v. Apex Grievance Redressal Committee*, (**N.J. Jamadar**, J.), [2026 SCC OnLine Bom 5939](#)
- Janardan Gopinath Satpute v. Union Bank of India*, (Manish Pitale and Shreeram V. Shirsat, JJ.), [2026 SCC OnLine Bom 5941](#)
- Jayshree v. Union of India*, (Kishore C. Sant and **Ajit B. Kadethankar**, JJ.), [2026 SCC OnLine Bom 5943](#)
- Jignesh Prakash Shah v. CBI*, (A.S. Gadkari and **Kamal Khata**, JJ.), [2026 SCC OnLine Bom 5942](#)

- Kaushikbhai Chitubhai Patel v. Champakbhai Jekisnandas Bhavsar*, (**Jitendra Jain**, J.), [2026 SCC OnLine Bom 5930](#)
- Kumram Laxmi Narayana v. ONGC*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 5937](#)
- Maharashtra State Road Development Corpn. Ltd. v. Assessment Unit*, (M.S. Sonak and Jitendra Jain, JJ.), [2025 SCC OnLine Bom 5814](#)
- Manor Himanshu Mishra v. Union of India*, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 6623](#)
- Milind Purushottam Damle v. Union of India*, (**Shivkumar Dige**, J.), [2026 SCC OnLine Bom 5919](#)
- Mohan Ganpat Pawar v. State*, (**N.R. Borkar**, J.), [2026 SCC OnLine Bom 5910](#)
- Monarch Orchid Coop. Housing Ltd. v. State of Maharashtra*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 5944](#)
- Mosin Mohammad Khan v. State of Maharashtra*, (**Ashwin D. Bhohe**, J.), [2026 SCC OnLine Bom 5916](#)
- Motilal Oswal Home Finance Ltd. v. State of Maharashtra*, (Manish Pitale and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5935](#)
- Mrudul Damle v. Union of India*, (**Shivkumar Dige**, J.), [2026 SCC OnLine Bom 5923](#)
- Mrudul M. Damle v. Union of India*, (**Shivkumar Dige**, J.), [2026 SCC OnLine Bom 5920](#)
- Municipal Corpn. of Greater Mumbai v. Mumbai Mahanagarपालिका Karyalayeen Karmachari Sanghatana*, (**Sandeep V. Marne**, J.), [2026 SCC OnLine Bom 5933](#)
- Nadeem v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5900](#)
- Narayan Gajanan Thakur v. Collector of Raigad*, (Chandrashekhar, C.J. and Gautam A. Ankhad, J.), [2025 SCC OnLine Bom 6628](#)
- National Sport Exchange Ltd. v. CBI*, (**Shivkumar Dige**, J.), [2026 SCC OnLine Bom 5921](#)
- Nimesh Navinchandra Shah v. CBI*, (**Chandrashekhar**, C.J. and Gautam A. Ankhad, J.), [2026 SCC OnLine Bom 5925](#)
- Nitesh v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5905](#)
- Nitin Prem Shahi v. State of Maharashtra*, (**Shivkumar Dige**, J.), [2026 SCC OnLine Bom 5912](#)
- Nitin Prem Shahi v. State of Maharashtra*, (**Shivkumar Dige**, J.), [2026 SCC OnLine Bom 5913](#)
- Nitin Sontakke v. CBI*, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 6622](#)
- Panchphula Madhukar Jagtap v. Sunil Murlidhar Jagtap*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 5924](#)
- Prathmesh v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5901](#)
- Rajaram Food Products India Ltd. v. Joint District Registrar*, (**Manish Pitale** and **Shreeram V. Shirsat**, JJ.), [2026 SCC OnLine Bom 5936](#)
- Rajeshwar Bullion Trading v. CIT*, (B.P. Colabawalla and Firdosh P. Pooniwalla, JJ.), [2025 SCC OnLine Bom 5823](#)
- Raju Jodha Pawar v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5907](#)
- Rakesh Bhawarlal Jain v. Lalita Rakesh Jain*, (**Madhav J. Jamdar**, J.), [2026 SCC OnLine Bom 5934](#)
- Rama Dada Padolkar v. State of Maharashtra*, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 5909](#)
- Ramesh Udaram Sutar v. State of Maharashtra*, (**Ashwin D. Bhohe**, J.), [2026 SCC OnLine Bom 5915](#)

Sachin Bachanaram Beniwal v. State of Maharashtra, (**Ashwin D. Bhobe**, J.), 2026 SCC OnLine Bom 5917

Sameer Rizwan Mandekar v. State of Maharashtra, (**Madhav J. Jamdar**, J.), 2026 SCC OnLine Bom 5932

Saru Infra & Jewel (P) Ltd. v. CBI, (**Gautam A. Ankhad**, J.), 2026 SCC OnLine Bom 5922

Satyajit Das v. State of Maharashtra, (**Amit Borkar**, J.), 2025 SCC OnLine Bom 6621

Shah Nanji Nagsi Exports (P) Ltd. v. CIT, (**Avinash G. Gharote** and **Abhay J. Mantri**, JJ.), 2025 SCC OnLine Bom 5812

Shaheda Parvin v. State of Maharashtra, (**Abhay S. Waghware**, J.), 2026 SCC OnLine Bom 5908

Shivshankar Harinandan Sinha v. Municipal Corpn. of Gr. Bombay, (**Jitendra Jain**, J.), 2026 SCC OnLine Bom 5929

Shree Changdeo Sugar Mills Ltd. v. Union of India, (**Sandeep V. Marne**, J.), 2026 SCC OnLine Bom 5938

Tapas Basu v. State, (**Abhay J. Mantri**, J.), 2026 SCC OnLine Bom 5918

TLG India (P) Ltd. v. Union of India, (**B.P. Colabawalla** and **Firdosh P. Pooniwalla**, JJ.), 2025 SCC OnLine Bom 5821

Tushar Builders & BKP Infra LLP v. Commr. of State Tax, (**B.P. Colabawalla** and **Firdosh P. Pooniwalla**, JJ.), 2025 SCC OnLine Bom 5822

United India Insurance Co. Ltd. v. Satish Vithal Choudhary, (**Jitendra Jain**, J.), 2026 SCC OnLine Bom 5928

Vijay Shivdas Bhil v. State of Maharashtra, (**R.M. Joshi**, J.), 2026 SCC OnLine Bom 5899

Vijay Vasant Phulkar v. CBI, (**Shyam C. Chandak**, J.), 2025 SCC OnLine Bom 6626

Calcutta High Court [148]

Abdul Halim, In re, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 8773

Abhinav Ghosh, In re, (**Amrita Sinha**, J.), 2026 SCC OnLine Cal 8762

Abubakkar Saikh v. State of W.B., (**Suvra Ghosh**, J.), 2026 SCC OnLine Cal 8830

Akhilesh Kumar Sinha v. Rabi Sinha, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), 2026 SCC OnLine Cal 8887

All India Trinamool Congress v. State of W.B., (**Saugata Bhattacharyya**, J.), 2026 SCC OnLine Cal 8807

Aloka Biswas, In re, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 8735

Altab Hossain, In re, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 8777

Amita Patra v. State of W.B., (**Bivas Pattanayak**, J.), 2026 SCC OnLine Cal 8891

Anikesh Das v. Jaba Das, (**Sabyasachi Bhattacharyya** and **Supratim Bhattacharya**, JJ.), 2026 SCC OnLine Cal 8790

Anjana Sarkar v. State of W.B., (**Saugata Bhattacharyya**, J.), 2026 SCC OnLine Cal 8818

Anuradha Roy v. State of W.B., (**Partha Sarathi Sen**, J.), 2026 SCC OnLine Cal 8810

Arijit Routh v. Kamal Kanta Maity, (**Shampa Sarkar** and **Smita Das De**, JJ.), 2026 SCC OnLine Cal 8800

Arshad Ali, In re, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 8778

Ashish Mondal v. Abhishek Kumar Tiwary, (**Partha Sarathi Sen**, J.), 2026 SCC OnLine Cal 8754

- Bidyut Kumar Sardar v. Tamaghna Kar*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8752](#)
- Bikram Mahanta, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8771](#)
- Biman Ghosh v. State of W.B.*, (Partha Sarathi Chatterjee, J. and Tapabrata Chakraborty, Acting C.J.), [2026 SCC OnLine Cal 8793](#)
- Biplab Pal, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8768](#)
- Birchbury Hirise LLP v. Durga Ghosh*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8795](#)
- Biswajit Sarkar, In re*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8779](#)
- Castle Suppliers (P) Ltd. v. Union of India*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10625](#)
- Century Infra Ltd. v. Union of India*, (**Krishna Rao**, J.), [2026 SCC OnLine Cal 8811](#)
- Chanchal Kundu v. State of W.B.*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 8814](#)
- Chandan Das v. Union of India*, (Partha Sarathi Chatterjee, J. and Tapabrata Chakraborty, Acting C.J.), [2026 SCC OnLine Cal 8836](#)
- Chhabi Das, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8772](#)
- CIT v. Birla Corpn. Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10615](#)
- CIT v. Femina Stock Management Co. Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10617](#)
- CIT v. Hindustan Copper Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10609](#)
- CIT v. Prasant Desai*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10616](#)
- CIT v. Rohit Baid*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10622](#)
- CIT v. Seaside Projects (P) Ltd.*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10624](#)
- Commr. (CGST) v. Abhishek Ramisetty*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10628](#)
- Dalim Mahaldar, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8745](#)
- Debasish Madduney v. Mina Madduney Das*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 8737](#)
- Dhurba Jyoti Dey, In re*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 8746](#)
- Dibakar Das, In re*, (**Arijit Banerjee** and Apurba Sinha Ray, JJ.), [2026 SCC OnLine Cal 8760](#)
- Dilip Kumar v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 8835](#)
- Diman Tamang, In re*, (Amrita Sinha and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 8758](#)
- Dipan Ghosh v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8806](#)
- Dipankar Jana, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8761](#)
- Dipika Mandal v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8841](#)
- Dipu Saha v. Maya Mondal*, (Dinesh Kumar Sharma, J.), [2026 SCC OnLine Cal 8751](#)
- Don Bosco Primary School v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8842](#)

- Durga Devi v. Rajendra Prasad*, (Dinesh Kumar Sharma, J.), [2026 SCC OnLine Cal 8749](#)
- Durlav Roy, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8764](#)
- Ejabul, In re*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 8747](#)
- Endadul SK, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8770](#)
- Foryour Resque (P) Ltd. v. State of W.B.*, (Krishna Rao, J.), [2026 SCC OnLine Cal 8819](#)
- Gayaram Manna v. State of W.B.*, (**Sabyasachi Bhattacharyya** and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8844](#)
- Global Enterprise v. Commr. (CGST)*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10606](#)
- Gobinda Chandra Ghosh v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8805](#)
- Hasanuz Zaman Laskar v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8813](#)
- Hemraj Rice Mill v. Commr.*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10620](#)
- Howrah Chemical & Solvent v. CCT*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10621](#)
- I-Karb E-Sol (P) Ltd. v. Commr. of State Tax*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10614](#)
- Ikbāl Khan, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8736](#)
- Indusind Bank Limited v. Pearson Drums & Barrels (P) Ltd.*, (Shampa Sarkar and Smita Das De, JJ.), [2026 SCC OnLine Cal 8801](#)
- Iqbal SK, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8775](#)
- Jaideep Halwasiya v. Kanchan Devi Kochar*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2026 SCC OnLine Cal 8886](#)
- Jana Small Finance Bank Ltd. v. State of W.B.*, (Ravi Krishan Kapur, J.), [2026 SCC OnLine Cal 8825](#)
- Jashim Abbas Laskar v. SBI*, (Ravi Krishan Kapur, J.), [2026 SCC OnLine Cal 8817](#)
- Jhum Jhum Das v. United India Insurance Co. Ltd.*, (Reetobroto Kumar Mitra, J.), [2026 SCC OnLine Cal 8843](#)
- Jitem Hasan, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8766](#)
- Jitendra Agarwal v. Pulak Modi*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2025 SCC OnLine Cal 11084](#)
- Jyotsna Mondal v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8824](#)
- Kamales Mallik v. Octavius Tea & Industries Ltd.*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2026 SCC OnLine Cal 8888](#)
- Kanhaiya Lal Gupta v. Union of India*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8822](#)
- Kanksa Farmer Producer Co. Ltd. v. Commr. of Revenue & Appellate Authority*, (Smita Das De, J.), [2026 SCC OnLine Cal 8832](#)
- Krishi Rasayan Exports (P) Ltd. v. CIT*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10723](#)
- Lakshmi Das Bhaumik v. State of W.B.*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8837](#)
- Laltu Malick v. Sari Basudeb Dalui*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8788](#)
- Leena Das v. Mita Bhattacharya*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8785](#)
- Lumens Leathers India Ltd. v. Superintendent of CGST & CX*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10612](#)
- Mahesh Kumar Mishra v. Union of India*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10613](#)

- Manoj Sarkar, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8732](#)
- Mohd. Hazra v. Kalipada Halder*, (**Sabyasachi Bhattacharyya** and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8792](#)
- Mohd. Nasim Sk, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8776](#)
- Mohd. Saddam, In re*, (**Arijit Banerjee**, J.), [2026 SCC OnLine Cal 8759](#)
- Mohd. Samser Ali Gain v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 8833](#)
- Mohd. Shaquib v. Sumit Gupta*, (Ajay Kumar Gupta, J.), [2026 SCC OnLine Cal 8753](#)
- Moidul Halder v. Election Commission of India*, (Partha Sarathi Chatterjee, J. and Tapabrata Chakraborty, Acting C.J.), [2026 SCC OnLine Cal 8815](#)
- Moushumi Sen v. Union of India*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10611](#)
- Munsi Siraj Sadakin v. State of W.B.*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8839](#)
- Murad S. Mahmood v. State of W.B.*, (Ravi Krishan Kapur, J.), [2026 SCC OnLine Cal 8827](#)
- N.C. Infracon (P) Ltd. v. Manish Luharuka*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2026 SCC OnLine Cal 8889](#)
- Naina Gupta v. Commr. of State Tax*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10626](#)
- Nasiba Bibi, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8743](#)
- National Insurance Co. Ltd. v. Sarika Agarwal*, (Ananya Bandyopadhyay, J.), [2026 SCC OnLine Cal 8797](#)
- New India Assurance Co. Ltd. v. Mithu Garai*, (Ananya Bandyopadhyay, J.), [2026 SCC OnLine Cal 8798](#)
- Partha Sen, In re*, (Apurba Sinha Ray and **Arijit Banerjee**, JJ.), [2026 SCC OnLine Cal 8756](#)
- Pawan Sonkar v. Union of India*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8821](#)
- Pira Rani Dutta v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8829](#)
- Prabir Kumar Ghosh v. State of W.B.*, (**Sabyasachi Bhattacharyya** and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8846](#)
- Pradip Mondal v. Prabir Kundu*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8789](#)
- Prodyut Das v. State of W.B.*, (Partha Sarathi Chatterjee, J. and Tapabrata Chakraborty, Acting C.J.), [2026 SCC OnLine Cal 8816](#)
- Prof. Anadi Kumar Kundu v. State of W.B.*, (**Debangsu Basak** and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 8803](#)
- Punjab National Bank v. Hemant Kanoria*, (Shampa Sarkar and Smita Das De, JJ.), [2026 SCC OnLine Cal 8802](#)
- Rahul Chandra Gorain v. State of W.B.*, (**Sabyasachi Bhattacharyya** and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8845](#)
- Ram Kumar Sinhal v. State of W.B.*, (**Gaurang Kanth**, J.), [2025 SCC OnLine Cal 10618](#)
- Ramnath Mondal v. Abhishek Kumar Tiwary*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8755](#)
- Rasul SK, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8765](#)
- Reba Mitra v. Soumi Majumdar*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2026 SCC OnLine Cal 8890](#)
- Rekha Paul, In re*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 8742](#)

- Ri Prafulla Maparu v. Rampada Maparu*, (Supratim Bhattacharya and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 8787](#)
- Riyajuddin Mondal, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8733](#)
- Rose Bud Education Society v. Union of India*, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10619](#)
- RVD Waste Tech (P) Ltd. v. State of W.B.*, (Shampa Sarkar and Smita Das De, JJ.), [2026 SCC OnLine Cal 8799](#)
- Sabinoy Mazumdar v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 8812](#)
- Sajahan SK, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8774](#)
- Sambhu S.K., In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8734](#)
- Sampad Sarkar, In re*, (Amrita Sinha and Ajay Kumar Gupta, JJ.), [2026 SCC OnLine Cal 8757](#)
- Sandip Kumar Pandey v. Commr. of State Tax*, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 10608](#)
- Sanjay Kumar Dey v. Mousum Dey (Paul)*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 8750](#)
- Sarah Ansar, In re*, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8780](#)
- Saudagar Kumar, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8767](#)
- SBI v. Union of India*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 8828](#)
- Shambhu Ghosh, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8763](#)
- Sheik Samsu Alam v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8808](#)
- Shilpi Khatun v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 8831](#)
- Shrawan Kumar Agarwal v. W.B. Housing Board*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8809](#)
- Shriram General Insurance Co. Ltd. v. Sabita Mishra*, (**Biswaroop Chowdhury**, J.), [2026 SCC OnLine Cal 8783](#)
- Souren Ghosh v. State of W.B.*, (Kausik Chanda, J.), [2026 SCC OnLine Cal 8834](#)
- Subhra Batabyal v. Sanjoy Batabyal*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8796](#)
- Suchitra Mondal v. Subir Ghosh*, (**Sabyasachi Bhattacharyya** and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8786](#)
- Sujit Halder v. State of W.B.*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8838](#)
- Sujit Khan v. State of W.B.*, (Shampa Sarkar and Smita Das De, JJ.), [2026 SCC OnLine Cal 8784](#)
- Suman Das, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8769](#)
- Sumanta Bhaskar v. Shiuly Das*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8794](#)
- Sumona Paul v. Avishek Maity*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8782](#)
- Sundar Tewar v. Union of India*, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8820](#)
- Sunil Halder v. KMC*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 8826](#)
- Surendra Agarwala v. Indira Gupta*, (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2025 SCC OnLine Cal 11085](#)
- Suresh Kumar Kabra v. State of W.B.*, (**Ananya Bandyopadhyay**, J.), [2026 SCC OnLine Cal 8738](#)

Suresh Kumar Kabra v. State of W.B., (Ananya Bandyopadhyay, J.), [2026 SCC OnLine Cal 8739](#)
Suresh Kumar Kabra v. State of W.B., (Ananya Bandyopadhyay, J.), [2026 SCC OnLine Cal 8740](#)
Suresh Kumar Kabra v. State of W.B., (Ananya Bandyopadhyay, J.), [2026 SCC OnLine Cal 8741](#)
Suresh Prasad Pal v. Union of India, (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8804](#)
Tamal Kundu v. CIT, (T.S. Sivagnanam, C.J. and Chaitali Chatterjee (Das), J.), [2025 SCC OnLine Cal 10610](#)
Tanmoy Deb, In re, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 8748](#)
Tapan Mandal, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 8744](#)
Tapas Kumar Mondal v. State of W.B., (Partha Sarathi Sen, J.), [2026 SCC OnLine Cal 8840](#)
Traco Enterprises v. Commr. of Revenue, (Raja Basu Chowdhury, J.), [2025 SCC OnLine Cal 10627](#)
Truvolt Engineering Co. (P) Ltd. v. Director General of GST Intelligence, (Raja Basu Chowdhury, J.), [2025 SCC OnLine Cal 10623](#)
Ultratech Cement Ltd. v. Commr. (CGST), (Raja Basu Chowdhury, J.), [2025 SCC OnLine Cal 10607](#)
Unique Entrepreneurs & Finance Ltd. v. Really Agritech (P) Ltd., (Debangsu Basak and Md. Shabbar Rashidi, JJ.), [2026 SCC OnLine Cal 8885](#)
Utpal Roy v. Mohd. Kashab, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), [2026 SCC OnLine Cal 8791](#)
X30, In re, (Ajoy Kumar Mukherjee, J.), [2026 SCC OnLine Cal 8781](#)
X31 v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 8823](#)

Chhattisgarh High Court [113]

Abhishek Kumar Paikra v. State of Chhattisgarh, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 13126](#)
Adhiraj Cements v. Commr. (CGST), (Deepak Kumar Tiwari, J.), [2025 SCC OnLine Chh 13724](#)
Ajay Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13015](#)
Akash Kurrey v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13025](#)
Ali Hasan v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13021](#)
Amir Lal Netam v. State of Chhattisgarh, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 13123](#)
Amit Singh v. State of Chhattisgarh, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 13119](#)
Amit Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13116](#)
Anand Sonkar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13026](#)
Anish Kamal Gupta v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13022](#)
Anita Netam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13133](#)
Ankush Ogre v. State of Chhattisgarh, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 13124](#)
Arun Rajput v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13032](#)
Ashish Pandey v. State of Chhattisgarh, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13013](#)
Ashok Baghel v. Shashi Baghel, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13008](#)
Ashwani Mahant v. Union of India, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13054](#)

- Balbir Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13037](#)
- Baljeet Kaur Kukshtri v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13114](#)
- Bhupendra Das Vaishnav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13115](#)
- Bodya v. State of Chhattisgarh*, (**Sanjay K. Agrawal** and Sanjay Kumar Jaiswal, JJ.), [2026 SCC OnLine Chh 13004](#)
- Chandrabhan Khalkho v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13112](#)
- Chandrakumar Verma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13129](#)
- Chhannu Singh Dhurve v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13031](#)
- CIT v. Ardent Steel Ltd.*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2024 SCC OnLine Chh 14080](#)
- CIT v. Chhattisgarh State Cricket Sangh 35/75*, (**Sanjay K. Agrawal** and Deepak Kumar Tiwari, JJ.), [2025 SCC OnLine Chh 13723](#)
- CIT v. Godawari Power & Ispat Ltd.*, (**Parth Prateem Sahu** and Sachin Singh Rajput, JJ.), [2026 SCC OnLine Chh 13051](#)
- Dayanand Paswan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13113](#)
- Deepti Thakur v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2026 SCC OnLine Chh 13143](#)
- Dhanaram Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13040](#)
- Dhaneshwar Sahu v. Keshari Sahu*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13009](#)
- Dhelu Ram Patel v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 13140](#)
- Dileshwar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13131](#)
- Dilip Gaikwad v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 13108](#)
- Dilip Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13027](#)
- Dinuram Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13044](#)
- Director General of Chhattisgarh Council of Science & Technology v. Amrit Das Patela*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13136](#)
- Divya Rathore v. Tata A.I.G. Insurance Co. Ltd.*, (**Sanjay K. Agrawal**, J.), [2026 SCC OnLine Chh 13122](#)
- Dwarika Verma v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 13128](#)
- Ganga Bai Kurre v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13069](#)
- Ganpa Shriwas v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13046](#)
- Gopal Gond v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13134](#)
- Gopal Goyal v. State of Chhattisgarh*, (Radhakishan Agrawal, J.), [2026 SCC OnLine Chh 13003](#)
- Gopal Singh v. South Eastern Coalfield Ltd.*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13058](#)
- Gunja Singh v. Nitesh Kumar Singh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 13052](#)

- Gurupal Bhalla v. Shyamli Chatterjee*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 13010](#)
- Harsha Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13057](#)
- Ishwar Singh Ghritlahre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13019](#)
- Jain Markam v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13028](#)
- Jugendra Baghel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13066](#)
- K. Vijanti Reddy v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13014](#)
- Kamini Sharma v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13067](#)
- Kamleshwar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13018](#)
- Karan Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13006](#)
- Ku. Savita Suryawansi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13139](#)
- Laxminarayan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13110](#)
- Lokesh Chandrakar v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13118](#)
- Luvprakash Chandra v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13012](#)
- Mahesh Dhurve v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13029](#)
- Maikulal Netam v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13017](#)
- Manjula Goti v. Dayaram*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13056](#)
- Manjulata Sahu v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13064](#)
- Manmohan Singh Sandhu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13016](#)
- Manoj Kumar Banjare v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 13109](#)
- Manoj Kumar Sarthi v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 13011](#)
- Mohd. Naasir v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13107](#)
- Mohd. Shueb Akhtar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13042](#)
- Munna Ram v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13137](#)
- Narendra Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13020](#)
- Naresh Durga v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13023](#)
- Naresh Mittal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13059](#)
- National Insurance Co. Ltd. v. Durga*, (**Sanjay K. Agrawal**, J.), [2026 SCC OnLine Chh 13121](#)
- Nazim Khan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13048](#)
- Office Reference Nil v. Daulat Ram Sonkar*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13106](#)

- Omprakash v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13043](#)
- Panchram v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13034](#)
- Pardeshi Ram v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13055](#)
- Pawan Kumar Burman v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 13127](#)
- Punit Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13045](#)
- Puran Tandon v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 13120](#)
- Rahul Sharma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13035](#)
- Ram Babu Ram v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13038](#)
- Ram Dular Sahu v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13071](#)
- Ratan Lal Vishwakarma v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13065](#)
- Ravikant Tiwari v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 13111](#)
- Reena Sahu v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13049](#)
- Reveshankar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13117](#)
- Ritu Gupta v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 13072](#)
- Rohit Ravi v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 13125](#)
- Sahil Masih v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13033](#)
- Saifuddin Ansari v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13036](#)
- Sandeep Kumar Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13060](#)
- Sarita Verma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13030](#)
- Shailendra Khare (Dr) v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 13142](#)
- Shankar Sharma v. Dinesh Kosariya*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13002](#)
- Shanti Khunte v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13062](#)
- Shashilata Manikpuri v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13007](#)
- Shri Krishna Industries v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13135](#)
- Shyamlal Diwan v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 13047](#)
- State of Chhattisgarh v. K.S. Yadav*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 13138](#)
- State of Chhattisgarh v. Ravi Kumar*, (**Sanjay S. Agrawal** and Narendra Kumar Vyas, JJ.), [2026 SCC OnLine Chh 13105](#)
- Surendra Kumar Gupta v. Ashadevi*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 13050](#)
- Surendra Kumar Lashkar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13039](#)
- Sushil Kumar Dubey v. Union of India*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 13063](#)
- Sushma Chandrakar v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13070](#)

Suyash Bhaurao Gore v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13024](#)
Sweta Sharma v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 13068](#)
Tamanna Begam v. Majhar Khan, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 13053](#)
Vineet Ghritlahare v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13130](#)
Vinod Kumar Yadav v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 13061](#)
Vinod Lalwani v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2026 SCC OnLine Chh 13141](#)
Vivek Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 13132](#)
XYI v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13005](#)
Yugal Kumar Netam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 13041](#)

Delhi High Court [10]

Cloud 9 Prjoects (P) Ltd. v. Anubhav Gupta, (**Dr Swarana Kanta Sharma**, J.), [2026 SCC OnLine Del 5153](#)
DDA v. Satish Kumar, (**V. Kameswar Rao** and Manmeet Pritam Singh Arora, JJ.), [2026 SCC OnLine Del 5150](#)
Gaurav Jain v. State, (**Girish Kathpalia**, J.), [2026 SCC OnLine Del 5155](#)
Gulfam v. State (NCT of Delhi), (**Chandrasekharan Sudha**, J.), [2026 SCC OnLine Del 5148](#)
Karamwati v. State (NCT of Delhi), (**Madhu Jain**, J.), [2026 SCC OnLine Del 5154](#)
State (NCT of Delhi) v. Budh Ram, (Navin Chawla and **Ravinder Dudeja**, JJ.), [2026 SCC OnLine Del 5146](#)
State (NCT of Delhi) v. Manu, (**C. Hari Shankar** and Vinod Kumar, JJ.), [2026 SCC OnLine Del 5152](#)
Sudhir v. State (NCT of Delhi), (Prathiba M. Singh and **Madhu Jain**, JJ.), [2026 SCC OnLine Del 5147](#)
Union of India v. S.S. Aggarwal, (**Shail Jain**, J.), [2026 SCC OnLine Del 5149](#)
XI3 v. Y4, (Vivek Chaudhary and Renu Bhatnagar, JJ.), [2026 SCC OnLine Del 5151](#)

Gauhati High Court [15]

Bibhawori Baruah v. Union of India, (**Manish Choudhury**, J.), [2025 SCC OnLine Gau 5210](#)
Debabrata Das v. Union of India, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 4816](#)
Debasish Boruah v. Union of India, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5211](#)
Devendra Singh Rathore v. CGST & CX, (**Robin Phukan**, J.), [2025 SCC OnLine Gau 5209](#)
Dilip Sharma v. Union of India, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5212](#)
Executive Director NHIDCL v. Cholingso Korah, (Kardak Ete, J.), [2026 SCC OnLine Gau 4813](#)
F. Thangkema v. Lai Autonomous District Council, (Rajesh Mazumdar, J.), [2026 SCC OnLine Gau 4815](#)
Fajila Khatun v. State of A.P., (Budi Habung, J.), [2026 SCC OnLine Gau 4812](#)
Hemanta Kumar Bhagwati v. State of Assam, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5207](#)

Jitu Enterprises & Sounds Service v. Union of India, (**Manish Choudhury**, J.), [2025 SCC OnLine Gau 5213](#)

Krishna Chaudhary v. State of A.P., (**Budi Habung**, J.), [2026 SCC OnLine Gau 4811](#)

N.B. Bhattacharjee & Co. v. Union of India, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5214](#)

Nuruddin Ahmed Pathan v. State of Assam, (**Arun Dev Choudhury**, J.), [2025 SCC OnLine Gau 5208](#)

Otem Dai v. State of A.P., (**Kardak Ete**, J.), [2026 SCC OnLine Gau 4814](#)

Shahima Khatun v. State of Assam, (**Sanjay Kumar Medhi**, J.), [2025 SCC OnLine Gau 5215](#)

Gujarat High Court [32]

Aditya Hemang Patel v. CIT, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5611](#)

Akash Parshottambhai Patel v. State of Gujarat, (**Vimal K. Vyas**, J.), [2025 SCC OnLine Guj 5488](#)

Ashokkumar Premchandbhai Patel v. CIT, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5588](#)

Bhavna Darshanbhai Patel v. National E Assessment Centre, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5591](#)

Champion Exim Co. v. Union of India, (**Bhargav D. Karia** and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5589](#)

CIT v. Adani Wilmar Ltd., (**Bhargav D. Karia** and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5612](#)

CIT v. Hazira LNG (P) Ltd., (**Aravind Kumar**, C.J. and **Ashutosh J. Shastri**, J.), [2022 SCC OnLine Guj 2811](#)

CIT v. N.K. Industries Ltd., (**Bhargav D. Karia** and **Niral R. Mehta**, JJ.), [2023 SCC OnLine Guj 5133](#)

CIT v. Neelu Mahansaria, (**Bhargav D. Karia** and **Niral R. Mehta**, JJ.), [2024 SCC OnLine Guj 4509](#)

Fatesinh Mahendrasinh Gohel v. State of Gujarat, (**Nikhil S. Kariel**, J.), [2026 SCC OnLine Guj 4487](#)

Harsh Hasmukhbhai Chopra v. Union of India, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5593](#)

Jagdish Rasiklal Dave v. CIT, (**Bhargav D. Karia** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5596](#)

Junedbhai Abdulgani Memon v. National E-Assessment Centre, (**Bhargav D. Karia** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5597](#)

Krishna Naitik Patel v. Assessment Unit Income Tax Department, (**Bhargav D. Karia** and **Pranav Trivedi**, JJ.), [2026 SCC OnLine Guj 4491](#)

Life Sciences Chemicals v. Union of India, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5598](#)

Manpasand Beverages Limietd v. Commr., (**Bhargav D. Karia** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5600](#)

Minor Rudrarajsinh Arjunsinh Jadeja v. Satish Mansukhbhai Unadkat, (**Mool Chand Tyagi**, J.), [2026 SCC OnLine Guj 4488](#)

Nachiketa Kantibhai Patel v. Kantibhai Ishwarbhai Patel, (**Sanjeev J. Thaker**, J.), [2025 SCC OnLine Guj 5601](#)

Pan Pipes Trades & Services (P) Ltd. v. Income Tax Department, (**Bhargav D. Karia** and **Pranav Trivedi**, JJ.), [2025 SCC OnLine Guj 5587](#)

Panila Chem Ltd. v. State of Gujarat, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5602](#)

Pareviya Veer Mandir Trust v. CIT, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5594](#)

Patidar Exports (P) Ltd. v. ITO, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5609](#)

Pratik Surendrakumar Shah v. State of Gujarat, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5604](#)

Radhe Enterprise v. Commr. of State Tax, (**Bhargav D. Karia** and D.N. Ray, JJ.), [2025 SCC OnLine Guj 5614](#)

Rashmiben Prakashchandra Ganatra v. Manager, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 4490](#)

Satishbhai Ghanshyambhai Barot v. Mukeshbhai Ranchodbhai Bharvad, (**Ilesh J. Vora** and R.T. Vachhani, JJ.), [2026 SCC OnLine Guj 4489](#)

Saurashtra Tin & Metal Industries v. Union of India, (**Bhargav D. Karia** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5615](#)

Sharda Construction v. State of Gujarat, (**Bhargav D. Karia** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5592](#)

Shree Devidayal Metals v. State of Gujarat, (**Bhargav D. Karia** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5590](#)

Sunil Kumar Dalichand Bilakhia v. CIT, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5605](#)

Suryakant Khodidas Panchal v. CIT, (**Bhargav D. Karia** and **D.N. Ray**, JJ.), [2025 SCC OnLine Guj 5607](#)

Venus Infrastructure & Developers (P) Ltd. v. CIT, (**Bhargav D. Karia** and **P.M. Raval**, JJ.), [2025 SCC OnLine Guj 5610](#)

Himachal Pradesh High Court [26]

Balbir Singh v. State of H.P., (**Jiya Lal Bhardwaj**, J.), [2026 SCC OnLine HP 4723](#)

Crystal Pharmaceuticals v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4771](#)

Hardev Sharma v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4728](#)

Himalaya Communication (P) Ltd. v. Union of India, (**Tarlok Singh Chauhan** and Sushil Kukreja, JJ.), [2025 SCC OnLine HP 8174](#)

Jayana Kanchan v. State of H.P., (**Ajay Mohan Goel** and Bipin Chander Negi, JJ.), [2026 SCC OnLine HP 4722](#)

Kamal Chand v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4774](#)

Kushal Awasthi v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4726](#)

Mamta Devi v. Sarvjeet Singh, (**Romesh Verma**, J.), [2026 SCC OnLine HP 4720](#)

Mohan Lal v. State of H.P., (**Jiya Lal Bhardwaj**, J.), [2026 SCC OnLine HP 4730](#)

Narayan Dutt v. State of H.P., (**Jiya Lal Bhardwaj**, J.), [2026 SCC OnLine HP 4729](#)

Nirmala Devi v. State of H.P., (**Vivek Singh Thakur** and Ranjan Sharma, JJ.), [2026 SCC OnLine HP 4773](#)

Nishant Sareen v. Enforcement Directorate, (**Virender Singh**, J.), [2026 SCC OnLine HP 4772](#)

Oak Construction & Properties (P) Ltd. v. Union of India, (**Tarlok Singh Chauhan** and Sushil Kukreja, JJ.), [2025 SCC OnLine HP 8177](#)

Rakesh Kumar v. Sukh Chain, (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4721](#)

Sanjeev Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4777](#)

Saurabh Kareer v. State of H.P., (**Ajay Mohan Goel**, J.), [2026 SCC OnLine HP 4775](#)

Saurav Thakur v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4725](#)

Shivalik International v. Commr. of State Tax & Excise-cum-Proper Officer, (**Tarlok Singh Chauhan** and Sushil Kukreja, JJ.), [2026 SCC OnLine HP 4780](#)

Small Scale Katha Industries Assn. v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4778](#)

Sujeet v. State of H.P., (**Virender Singh**, J.), [2026 SCC OnLine HP 4770](#)

Sumit Chaudhary v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4727](#)

Sunil Kumar v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 4724](#)

Surender Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4776](#)

Talai Gram Sewa Coop. Society Ltd. v. Savitri Devi, (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4779](#)

Upender Kumar v. Abhishek Jain, (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 4769](#)

Vikas Bansal v. Enforcement Directorate, (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 8176](#)

Jharkhand High Court [4]

Aditya Birla Lifestyle Brands Ltd. v. Devanand Singh & Son HUF, (Ananda Sen, J.), [2026 SCC OnLine Jhar 1006](#)

Binod Sharma v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2026 SCC OnLine Jhar 1003](#)

Mohd. Bablu Hossain v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2026 SCC OnLine Jhar 1004](#)

State of Jharkhand v. Sanjay Soreng, (Sujit Narayan Prasad and Sanjay Prasad, JJ.), [2026 SCC OnLine Jhar 1005](#)

Jammu and Kashmir High Court [9]

Ankush v. state (UT of J&K), (Sanjay Dhar, J.), [2026 SCC OnLine J&K 509](#)

Aqib Ahmad Regu v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 507](#)

Fayaz Ahmad Lone v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 503](#)

Ishtiyag Ahmad Malik v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 504](#)

Mudasir Ahmad Mir v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 508](#)

Nazir Ahmad Dar v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 510](#)

Paramjeet Singh v. State (UT of J&K), (Sanjeev Kumar and Sanjay Parihar, JJ.), [2025 SCC OnLine J&K 1399](#)

Uneeb Naseer Mir v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 506](#)

Vishal Verma v. Union of India, (Sanjeev Kumar and Mohan Lal, JJ.), [2023 SCC OnLine J&K 1370](#)

Karnataka High Court [101]

- ABC Construction Co. v. Public Works, Ports & Inland Water Transport Department*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7649](#)
- Abdul Khuddush v. Lalitha*, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7670](#)
- Abhilash CS v. Supriya S*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7672](#)
- Addala Venkata Sudhakar Raju v. D. Venkataswamy B. Naidu*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7700](#)
- Aditya Sinha v. Kelachandra Joseph George*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7638](#)
- Afeefa Fathima v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7709](#)
- Ayaz Pasha v. Bangalore City Coop. Bank Ltd.*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7632](#)
- B. Basavaraj v. State of Karnataka*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7626](#)
- B.S. Dileep Singh v. State of Karnataka*, (C.M. Poonacha, J.), [2026 SCC OnLine Kar 7655](#)
- Balakerthy Punyakoti v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7692](#)
- Basanagouda R Patil v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7706](#)
- Basanagouda R. Patil v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7678](#)
- Bengaluru Development Authority v. G.V. Palaksha (Dr)*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7631](#)
- Bhupendra Wakankar v. Parul Goel*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7665](#)
- BS Lokeshappa v. Kumara*, (S Rachaiiah, J.), [2026 SCC OnLine Kar 7618](#)
- Chairman & Managing Director v. G. Lanekshappa*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7629](#)
- Chandrashekhara Alabur, In re*, (**Thejesh**, Learned HCGP), [2026 SCC OnLine Kar 7675](#)
- Chowdamma v. K. Mohit*, (Hanchate Sanjeevkumar, J.), [2026 SCC OnLine Kar 7663](#)
- Chuna Burhan Ahmed v. State of Karnataka*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7628](#)
- CIT v. Communications Global Network Services Ltd.*, (**S.G. Pandit** and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 32285](#)
- Daxayani N. Binge v. State of Karnataka*, (**S. Sunil Dutt Yadav** and K.G. Shanthi, JJ.), [2026 SCC OnLine Kar 7625](#)
- Divyajyothi School Management v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7710](#)
- Fayaz v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7703](#)
- G Vasanthi Shedthy v. State of Karnataka*, (E.S. Indires, J.), [2026 SCC OnLine Kar 7643](#)
- Gangambika v. Tahsildar*, (E.S. Indires, J.), [2026 SCC OnLine Kar 7644](#)
- Geeta v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7702](#)
- Girisha D.C. v. Controller*, (D.K. Singh, J.), [2026 SCC OnLine Kar 7637](#)
- GK Venkateshwara Rao v. VST Tillers Tractors Ltd.*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7633](#)
- Govindappa Jayaramaiah v. State by Tumakuru Town Police Station*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7695](#)

- H. Krishnamurthy v. Kenchalingappa*, (V Srishananda, J.), [2026 SCC OnLine Kar 7660](#)
- HD Mahadevappa v. BR Pai*, (V Srishananda, J.), [2026 SCC OnLine Kar 7662](#)
- Hemantha Kumar SJ v. State of Karnataka*, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7682](#)
- Hosakote Seetharamaswamymanjunath Rajesh v. CIT*, (BM Shyam Prasad, J.), [2026 SCC OnLine Kar 7646](#)
- Imran Khan v. Nagaraju*, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7674](#)
- Indra v. State of Karnataka*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7654](#)
- Iobrain v. M.P. Manjunath*, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7614](#)
- K. Rambabu v. State of Karnataka*, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7621](#)
- K.J.P. Chaudhary v. P. Ramachandra*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7657](#)
- Kariyawwa v. Iramma*, (B. Muralidhara Pai, J.), [2026 SCC OnLine Kar 7661](#)
- Karnataka State Board of Auqaf v. Hazarat Masahebi Devi*, (**S. Sunil Dutt Yadav** and K.G. Shanthi, JJ.), [2026 SCC OnLine Kar 7630](#)
- Kingwood Industries (P) Ltd. v. Canara Bank*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7639](#)
- Kusumavati S. Shivalli v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7623](#)
- Lakshmi v. YA Srinivasa*, (**D.K. Singh** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7664](#)
- Laxmibai V. Ankola v. Raghuv eer Prabhakar lal Kalwar*, (B. Muralidhara Pai, J.), [2026 SCC OnLine Kar 7659](#)
- Lokesh Maniyani v. State of Karnataka*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7650](#)
- M. Mahadeva Murthy v. State of Karnataka*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7656](#)
- M. Shivalingegowda (Dr) v. Malleshwarappa S.*, (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 7613](#)
- Maangalya Park Avenue Buyers Welfare Assn. v. Real Estate Regulatory Authority*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7642](#)
- Mahantesh H v. Siddesh*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7645](#)
- Mahendra Kumar Jain v. State by Central Bureau of Investigation*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7652](#)
- Mahendra Labs (P) Ltd. v. Karnataka State Medical Supplies*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7640](#)
- Manava Nagara & Graminabhivruddhi Seva Samsthe v. Social Welfare Department*, (D.K. Singh, J.), [2026 SCC OnLine Kar 7653](#)
- Manjunath Mugulkhod v. Shrikant Rajaram Karole*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7704](#)
- MM Bhogesh v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7619](#)
- Mohd. Rafiq v. State of Karnataka*, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7681](#)
- Mohd. Razim MK v. State of Karnataka*, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7698](#)
- Nagabhushan D. Goudar v. Karnataka Power Corp n. Ltd.*, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7635](#)
- Nagesh CS v. State of Karnataka*, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7636](#)

Nihal Samuel v. Regional Passport Office, (Suraj Govindaraj, J.), [2026 SCC OnLine Kar 7647](#)
Nishchith Shetty v. State of Karnataka, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7679](#)
Onkarappa v. MS Murarirao, (V Srishananda, J.), [2026 SCC OnLine Kar 7658](#)
Prakash v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7697](#)
Praveen v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7620](#)
Puneeth Kumar C.K. v. Jayaram C.N., (**Jayant Banerji** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7671](#)
R.P. Srinivasa Reddy v. G.R. Jayaraghavendhar, (S Rachaiah, J.), [2026 SCC OnLine Kar 7616](#)
Raghavendra K v. Anjappa, (S Rachaiah, J.), [2026 SCC OnLine Kar 7615](#)
Ramesh S.V. v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7685](#)
Ravi v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7701](#)
Rekha v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7705](#)
Rekha v. State, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7707](#)
Renuka Prasad K.V. (Dr) v. K.V. Chidananda (Dr), (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 7610](#)
Rubin Raj v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7687](#)
S. Nishanth v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7693](#)
Sahanvaji v. State of Karnataka, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7699](#)
Saibanna Jamadara v. State of Karnataka, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7641](#)
Sanjeev v. Sangappa, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7676](#)
Satra Services & Solutions (P) Ltd. v. Manjunath J., (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 7612](#)
Shashikala v. State of Karnataka, (S Rachaiah, J.), [2026 SCC OnLine Kar 7617](#)
Shivaprasad Bhat v. State of Karnataka, (**M. Nagaprasanna**, J.), [2026 SCC OnLine Kar 7713](#)
Shrikantha Subraya Naik v. State of Karnataka, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7651](#)
Shruthi v. Arun Kumar, (**D.K. Singh** and T.M. Nadaf, JJ.), [2026 SCC OnLine Kar 7667](#)
Sooraj Gupta v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7691](#)
Sreedevi Infra Construction (P) Ltd. v. Canara Bank, (**Vibhu Bakhru**, C.J. and K.S. Hemalekha, J.), [2026 SCC OnLine Kar 7627](#)
Sridhar G v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7690](#)
State of Karnataka v. Kauser Banu, (Ravi V Hosmani, J.), [2026 SCC OnLine Kar 7622](#)
State of Karnataka v. Shakeela S. Shetty, (**D.K. Singh** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7634](#)
Suhel Ahmed v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7684](#)
Suraj Kumar Raut v. N. Vamsi Sravan, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7666](#)
Sushil P Mantri v. Union of India, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7648](#)
Syamasundar Madhusudhan v. Paravati, (Anant Ramanath Hegde, J.), [2026 SCC OnLine Kar 7696](#)
Syed Hamid Farhan v. State, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7683](#)
Syed Kaleem v. State of Karnataka, (S Vishwajith Shetty, J.), [2026 SCC OnLine Kar 7686](#)

United India Insurance Co. Ltd. v. Magdaline D'Souza, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7673](#)

V.N. Chethan v. State of Karnataka, (**Anu Sivaraman** and Venkatesh Naik T, JJ.), [2026 SCC OnLine Kar 7611](#)

V.R. Sundara Murthy v. CTO, (**B.M. Shyam Prasad**, J.), [2025 SCC OnLine Kar 25177](#)

Venugopal C v. Praveen Kumar, (**Jayant Banerji** and Tara Vitasta Ganju, JJ.), [2026 SCC OnLine Kar 7668](#)

Vijayalakshmi v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7694](#)

Vinay Srinivas v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7688](#)

Vishal v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7708](#)

Yadavalli Venkata Ravi Kumar v. State of Karnataka, (M. Nagaprasanna, J.), [2026 SCC OnLine Kar 7680](#)

Yadhukumara v. Naveen LN, (Shivashankar Amarannavar, J.), [2026 SCC OnLine Kar 7669](#)

Kerala High Court [127]

Abbas P.M. v. South Indian Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 6744](#)

Abhishek R. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 6762](#)

Ahammed Afsal. K.M. v. State of Kerala, (Kauser Edappagath, J.), [2026 SCC OnLine Ker 6660](#)

Aji MC v. Kerala Bank, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6718](#)

Ajinorah Globel Ventures LLP v. Authorized Officer, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6708](#)

Ajith C.S. v. Trichur Urban Coop. Bank Ltd., (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6709](#)

Ajith G v. Kerala State Coop. Bank Ltd., (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6738](#)

Akhil Yesudas v. Aristrottil, (G. Girish, J.), [2026 SCC OnLine Ker 6680](#)

Aneesh Kumar P.S. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 6761](#)

Anil MA v. State of Kerala, (**P.V. Kunhikrishnan**, J.), [2026 SCC OnLine Ker 6691](#)

Anoop M. Anand v. SBI, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6697](#)

Aslam Shaji v. State of Kerala, (**G. Girish**, J.), [2026 SCC OnLine Ker 6681](#)

Ayidu v. Sethumadavan, (**T.R. Ravi**, J.), [2026 SCC OnLine Ker 6677](#)

B.R. Sanaju v. State Bank of Travancore, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6704](#)

Baby v. Kerala State Coop. Bank, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6777](#)

Balakannan Jayachandran v. Revenue Divisional Officer, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6713](#)

Balvinder Singh v. Enforcement Officer, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 15493](#)

Biji Cherian v. Kottur Grama Panchayath, (C. Jayachandran, J.), [2026 SCC OnLine Ker 6694](#)

Biju M.C. v. State of Kerala, (**P.V. Balakrishnan**, J.), [2026 SCC OnLine Ker 6723](#)

Bijukumar. J v. Central Bank of India, (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 6716](#)

Bineesh. KK v. Union of India, (Gopinath P., J.), [2026 SCC OnLine Ker 6728](#)

Bipha Drug Laboratories (P) Ltd. v. Kerala SEB Ltd., (**Dr A.K. Jayasankaran Nambiar** and Preeta A.K., JJ.), [2026 SCC OnLine Ker 6685](#)

Ciji George v. Registrar of Coop. Societies, (Gopinath P., J.), [2026 SCC OnLine Ker 6700](#)

Devassykutty v. Piramal Finance Ltd., (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6726
Dilha Jan Govindan v. SBI, (**M.A. Abdul Hakhim**, J.), 2026 SCC OnLine Ker 6782
Edison v. State of Kerala, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 6765
Fousi Salim v. Manager Mayyanad Service Coop. Bank Ltd., (Gopinath P., J.), 2026 SCC OnLine Ker 6732
Gaishu Sunil v. State of Kerala, (G. Girish, J.), 2026 SCC OnLine Ker 6674
General Manager v. E.V. Ramanarayanan, (**Devan Ramachandran** and Basant Balaji, JJ.), 2026 SCC OnLine Ker 6683
Golden Traders v. State Tax Officer, (**Ziyad Rahman A.A.**, J.), 2025 SCC OnLine Ker 15501
Gopalakrishna Pillai K.R. v. State of Kerala, (K. Natarajan and **Johnson John**, JJ.), 2026 SCC OnLine Ker 6772
Grand Hyundai v. State Tax Officer, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 15496
Hannath N. v. UCO Bank, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6776
Helan Paul v. Union of India, (Murali Purushothaman, J.), 2026 SCC OnLine Ker 6706
Intimate Machines (P) Ltd. v. SBI, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6676
Jacob Zacharia v. District Police Chief, (Harisankar V. Menon, J.), 2026 SCC OnLine Ker 6739
Jafar Sadiq v. Competent Authority, (**G. Girish**, J.), 2026 SCC OnLine Ker 6774
James George v. Enforcement Directorate, (**Easwaran S.**, J.), 2026 SCC OnLine Ker 6764
Jayasree K. v. Anilkumar M.P., (**Mohammed Nias C.P.**, J.), 2026 SCC OnLine Ker 6769
Jeeten Nayak v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 6763
Jennifer Sara Stanley v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 6758
Jenson Siquera v. State of Kerala, (G. Girish, J.), 2026 SCC OnLine Ker 6745
Jerin Jose v. State of Kerala, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 6668
Jinu John v. State of Kerala, (Kauser Edappagath, J.), 2026 SCC OnLine Ker 6662
Jithinraj K.P. v. Axis Bank Ltd., (M.A. Abdul Hakhim, J.), 2026 SCC OnLine Ker 6701
K. Suresh Shivraman v. Collector, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6710
K.A.V. Shaik Rowther v. Commr., (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 15491
K.M. Kunhali v. ICICI Bank Ltd., (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6695
K.V. Muraleedharan v. Collector, (**S. Manu**, J.), 2026 SCC OnLine Ker 6659
Kammukutty KK v. State of Kerala, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6722
Kerala Advocate's Clerks Welfare Fund Committee v. Geetha Mohan, (Dr A.K. Jayasankaran Nambiar and **Preeta A.K.**, JJ.), 2026 SCC OnLine Ker 6773
Kerala State Road Transport Employees Welfare Assn. v. Kerala SRTC, (Viju Abraham, J.), 2026 SCC OnLine Ker 6736
Krishnakumar T.R. v. N.V. Usha, (**Devan Ramachandran** and Basant Balaji, JJ.), 2026 SCC OnLine Ker 6771
Kuriakose C.L. v. Tahsildar, (Gopinath P., J.), 2026 SCC OnLine Ker 6682
KV Jacob & Sons v. Micro & Small Enterprises Facilitation Council, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6702
Lakshmi G v. Bank of Baroda, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6717
Leena v. Girish Babu, (**Easwaran S.**, J.), 2026 SCC OnLine Ker 6684

Likhesh T v. Indian Overseas Bank, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 6712
M.C. Priyamvatha v. Canara Bank, (Easwaran S., J.), 2026 SCC OnLine Ker 6730
Manakunnam Village Padashekhara Samithi v. Udayamperoor Grama Panchayat, (Devan Ramachandran and Basant Balaji, JJ.), 2026 SCC OnLine Ker 6696
Manissery Jayachandran v. Union of India, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 15494
Marzook v. Regional Passport Officer, (Murali Purushothaman, J.), 2026 SCC OnLine Ker 6735
Mathew Jacob Thiruvallil v. Kerala University of Health Sciences, (M.A. Abdul Hakim, J.), 2026 SCC OnLine Ker 6727
Mekhana Siby v. Commr. for Entrance Examinations, (Bechu Kurian Thomas, J.), 2026 SCC OnLine Ker 6775
Mohd. Hasir B.K. v. Registrar, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 6707
Mohd. Saneer v. State of Kerala, (G. Girish, J.), 2026 SCC OnLine Ker 6746
MS Associates v. State Tax Officer, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 15500
N.G. Gangadevi v. CIT, (Dr A.K. Jayasankaran Nambiar and P.M. Manoj, JJ.), 2025 SCC OnLine Ker 15499
N.M.R. Siraj v. S. Jaseem (Dr), (Easwaran S., J.), 2026 SCC OnLine Ker 6679
Nandu S Kumar v. State of Kerala, (Kauser Edappagath, J.), 2026 SCC OnLine Ker 6663
Nashath Traders v. Assessment Unit National E-Assessment Center, (Gopinath P., J.), 2026 SCC OnLine Ker 6719
Nesiyan Emel Japasingh v. State Tax Officer, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 15492
Nijas. N v. State of Kerala, (Kauser Edappagath, J.), 2026 SCC OnLine Ker 6664
Nikhil Ayyappan v. State of Kerala, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 15502
Nithin Gokul K v. State of Kerala, (Jobin Sebastian, J.), 2026 SCC OnLine Ker 6665
Omana v. Revenue Divisional Officer, (P.V. Kunhikrishnan, J.), 2026 SCC OnLine Ker 6692
Orchid International v. SBI, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 6729
P. Sunil Dattan v. State of Kerala, (Johnson John, J.), 2026 SCC OnLine Ker 6740
P.V. Mollykutty v. SBI, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 6743
Pareethu v. Department of Mining & Geology, (C. Jayachandran, J.), 2026 SCC OnLine Ker 6686
Pieuse George v. Malayattoor-Neeleswaram Grama Panchayath, (Shoba Annamma Eapen, J.), 2026 SCC OnLine Ker 6781
Pisharikavu Kshethra Kshema Samithi v. Commr., (Raja Vijayaraghavan V and K.V. Jayakumar, JJ.), 2026 SCC OnLine Ker 6733
PNB Housing Finance Ltd. v. Sub Registrar, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 6699
Prakash SS v. State of Kerala, (Dr Kauser Edappagath, J.), 2026 SCC OnLine Ker 6760
Pranav V v. State of Kerala, (C.S. Dias, J.), 2026 SCC OnLine Ker 6672
Prassannakumar P. v. Travancore Devaswom Board, (Viju Abraham, J.), 2026 SCC OnLine Ker 6693
Rajan v. Sub Registrar, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 6778
Rajeesh G.S. v. Suimol K., (J. Nisha Banu and Shoba Annamma Eapen, JJ.), 2026 SCC OnLine Ker 6675

- Rajesh Kumar Pillai v. Collector*, (Gopinath P., J.), 2026 SCC OnLine Ker 6741
- Rajithesh V v. Cholamandalam Investment & Finance Co. Ltd.*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6720
- Ramesh P.T. v. Tahsildar*, (C. Jayachandran, J.), 2026 SCC OnLine Ker 6703
- Raphael Prinson v. Elankunnapuzha Grama Panchayat*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6711
- Rasheed Kakkamkuzhiyil v. Sundaram Fiance Ltd.*, (**Easwaran S.**, J.), 2026 SCC OnLine Ker 6678
- Ratheesh v. State of Kerala*, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 6667
- Raveendran v. Phoenix Arc (P) Ltd.*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6731
- Renju SV v. State of Kerala*, (A. Badharudeen, J.), 2026 SCC OnLine Ker 6671
- S&D Sales Marketing v. Commr. of State Tax*, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 15498
- Sageesh v. State*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 6759
- Sandeep v. Tahsildar*, (C. Jayachandran, J.), 2026 SCC OnLine Ker 6687
- Sandhya L v. Kerala State Coop. Bank*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6714
- Sarojini Amma v. Authorised Officer*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6688
- Shameer KM v. State of Kerala*, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 6670
- Shareefa V.T. v. State of Kerala*, (**Viju Abraham**, J.), 2026 SCC OnLine Ker 6770
- Sherly Santhosh v. State of Kerala*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6715
- Sivankutty v. State of Kerala*, (Kauser Edappagath, J.), 2026 SCC OnLine Ker 6661
- Smitha Gopalan v. Revenue Divisional Officer*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 6690
- Sobhana M v. Mukkam Service Coop. Bank*, (Gopinath P., J.), 2026 SCC OnLine Ker 6737
- Soman K. v. Union of India*, (Harisankar V. Menon, J.), 2026 SCC OnLine Ker 6705
- Soumya Soman v. TR Abhayan*, (**Mohammed Nias C.P.**, J.), 2026 SCC OnLine Ker 6768
- Sreerag. T.K. v. State of Kerala*, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 6666
- Sugathan R. v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 6779
- Sumeesh K v. Axis Bank Ltd.*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6724
- Sumeshlal v. Excise Commr. Commissionerate of Excise*, (Murali Purushothaman, J.), 2026 SCC OnLine Ker 6742
- Suresh Babu G v. Revenue Divisional Officer*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6725
- Suresh Methanaparambil Kuttan v. Superintendent, Goods & Services Tax Department*, (**Ziyad Rahman A.A.**, J.), 2025 SCC OnLine Ker 15506
- Syedali v. State of Kerala*, (Jobin Sebastian, J.), 2026 SCC OnLine Ker 6669
- Synthite Industries (P) Ltd. v. National E-Assessment Centre*, (**Dr A.K. Jayasankaran Nambiar** and **Easwaran S.**, JJ.), 2025 SCC OnLine Ker 15495
- T.K. Navas v. Commr. of Goods & Service Taxes Department*, (**Ziyad Rahman A.A.**, J.), 2025 SCC OnLine Ker 15503
- T.R. Stephen v. Canara Bank*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 6780
- Ummer Bava v. Collector*, (C. Jayachandran, J.), 2026 SCC OnLine Ker 6721
- Vaheeba Vahid v. Kizhuvilam Service Coop. Bank*, (Gopinath P., J.), 2026 SCC OnLine Ker 6734

Vayalat Properties (P) Ltd. v. Revenue Divisional Officer, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 6689

Vincent v. Kuttanellur Service Coop. Bank Ltd., (Gopinath P., J.), 2026 SCC OnLine Ker 6698

Vinu K.S. v. Veena Viswan, (**Dr A.K. Jayasankaran Nambiar** and Preeta A.K., JJ.), 2026 SCC OnLine Ker 6767

Winter Wood Designers & Contractors India (P) Ltd. v. State Tax Officer, (**Ziyad Rahman A.A.**, J.), 2025 SCC OnLine Ker 15504

X27 v. State of Kerala, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 6766

Yousaf v. State of Kerala, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 6673

Manipur High Court [2]

Registrar General v. State of Manipur, (**M. Sundar**, C.J. and A. Guneshwar Sharma, J.), 2026 SCC OnLine Mani 403

Rinki Pal v. Nemo, (**M. Sundar**, C.J. and A. Guneshwar Sharma, J.), 2026 SCC OnLine Mani 402

Madhya Pradesh High Court [124]

Abhishek v. State of M.P., (**Gajendra Singh**, J.), 2026 SCC OnLine MP 20322

Aditi Rana (Dr) v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20416

Afsana Bi v. Chief Executive Officer, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20362

Apeksha Pathak v. State of M.P., (**Vivek Kumar Singh**, J.), 2026 SCC OnLine MP 20396

Archana Shrivastav v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20369

Arjunsingh v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20344

Arun Kumar Dubey v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20403

Ashok Agarwal v. RBI, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20380

Ashok Rathore v. State of M.P., (**G.S. Ahluwalia** and Anuradha Shukla, JJ.), 2026 SCC OnLine MP 20383

Aslam Khan Mansoori v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20391

Babulal Nikum v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20415

Balram v. State of M.P., (**Gajendra Singh**, J.), 2026 SCC OnLine MP 20328

Bharat v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20354

Bhumi Soni v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20414

Bhupendra v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20351

Brij Kishor v. State of M.P., (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 20340

Child in Conflict v. State of M.P., (**Anand Singh Bahrawat**, J.), 2026 SCC OnLine MP 20314

Chotu Rajput v. State of M.P., (**Vivek Agarwal** and **Avanindra Kumar Singh**, JJ.), 2026 SCC OnLine MP 20310

Darshan Nigam v. SBI, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20405

Deepak Vishwakarma v. State of M.P., (**Vivek Rusia**, Acting C.J. and **Pradeep Mittal**, J.), 2026 SCC OnLine MP 20425

Devendra Kumar Badjatya v. State of M.P., (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20413

- Devendra Singh Jatav v. State of M.P.*, (G.S. Ahluwalia and Anuradha Shukla, JJ.), 2026 SCC OnLine MP 20417
- Devendra Singh Jatav v. State of M.P.*, (G.S. Ahluwalia and Anuradha Shukla, JJ.), 2026 SCC OnLine MP 20370
- Dharam Chand Birla v. IDFC First Bank*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20381
- Dhirendra Soni (Dr) v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20386
- Dilip Kumar Dureha (Dr) v. Anusha Deepak Tyagi*, (Anand Pathak and Ashish Shrotri, JJ.), 2026 SCC OnLine MP 20373
- Dinesh Patel v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20359
- Divyani Bamniya v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20418
- Fakeerchand v. State of M.P.*, (Vishal Mishra, J.), 2026 SCC OnLine MP 20379
- Firoz v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 20327
- Gagan v. State of M.P.*, (Ramkumar Choubey, J.), 2026 SCC OnLine MP 20332
- Gajanand v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 20329
- Gajendrapal Singh v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 20315
- Gangabai v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20348
- Gopal Singh v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20406
- Govind Prasad Tiwari v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 20399
- Guddibai v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20350
- Haripriya Perumattathil Bijumon v. SBI*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20411
- Harish v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20388
- Heeralal Banjara v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 20341
- Hemant Bairagi v. RBI*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20384
- Hiralal Sonkar v. Indore Municipal Corpn.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20421
- Huzaif Shaikh v. State of M.P.*, (Devnarayan Mishra, J.), 2026 SCC OnLine MP 20339
- Ishwar Singar v. Tribal Welfare Department*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20394
- Ishwarchand Veram v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20400
- Istfak Khan v. State of M.P.*, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 20312
- Jagdish Varkade v. State of M.P.*, (Ramkumar Choubey, J.), 2026 SCC OnLine MP 20318
- Jayati Arya v. Canara Bank*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 20410
- Kailash Chandra Panwar v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20389
- Kailesh v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 20323
- Kamal Kumar Rathi v. State of M.P.*, (Sanjeev Sachdeva, C.J. and Vinay Saraf, J.), 2026 SCC OnLine MP 20377
- Kanchan Soni v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 20402
- Karan v. State of M.P.*, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20355
- Kavita Lodhi v. State of M.P.*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 20409
- Ketar Yadav v. State of M.P.*, (Devnarayan Mishra, J.), 2026 SCC OnLine MP 20337

Kothari Enterprises v. Axis Bank Ltd., (Subodh Abhyankar and Alok Awasthi, JJ.), 2026 SCC OnLine MP 20366

Kuldeep v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 20335

Kunwar Singh v. State of M.P., (Gajendra Singh, J.), 2026 SCC OnLine MP 20325

Lakhan v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20342

Lalita Prasad Sen v. State of M.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine MP 20378

Laxman Gurjar v. State of M.P., (Gajendra Singh, J.), 2026 SCC OnLine MP 20324

Lokesh v. Annapurna, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 20317

Madhumati Yadav v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20427

Mahesh Jagabandhu Roy v. CBDT, (Vivek Rusia and Gajendra Singh, JJ.), 2025 SCC OnLine MP 9950

Manggi Bai Kole v. State of M.P., (Vivek Rusia, Acting C.J. and Pradeep Mittal, J.), 2026 SCC OnLine MP 20424

Mangilal v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20357

Manish Bhargava v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20398

Mayank Agnihorti v. State of M.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine MP 20395

Mohd. Anish Khan v. State of M.P., (Himanshu Joshi, J.), 2026 SCC OnLine MP 20368

Mohd. Raees v. Chief Executive Officer, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20361

Monu Thakur v. State of M.P., (Ramkumar Choubey, J.), 2026 SCC OnLine MP 20331

Mukesh Khatri v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20371

Muskan v. Vikram University Ujjain, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20364

Nandkishore v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20343

Narayan Singh v. Babulal Kushwah, (Ashish Shrotri, J.), 2026 SCC OnLine MP 20363

Nem Chand Ghiya v. CIT, (Vivek Rusia and Gajendra Singh, JJ.), 2025 SCC OnLine MP 9951

Nidhi Baheti v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 20419

Nidhi Jain v. State of M.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine MP 20420

Nikesh Kuthe v. Rajni Nageshwar, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 20311

Nilofar Khan v. State of M.P., (Gajendra Singh, J.), 2026 SCC OnLine MP 20353

Parvez v. State of M.P., (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 20387

Petitioner No. 1 & Petitioner No. 2 v. State of M.P., (Gajendra Singh, J.), 2026 SCC OnLine MP 20367

Pintu v. State of M.P., (Gajendra Singh, J.), 2026 SCC OnLine MP 20349

Pooja Dangi v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 20408

Pratibha Dubey v. State of M.P., (Vishal Mishra, J.), 2026 SCC OnLine MP 20426

Rahul Gandhi v. Kartikey Singh Chauhan, (Pramod Kumar Agrawal, J.), 2026 SCC OnLine MP 20319

Rahul Jaiswal v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20390

Raj v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20334

Rajendra Prasad Jatav v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 20404

Rajkya Bai v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 20347

- Rakesh v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20352
- Rambabu v. State of M.P.*, (**Vivek Agarwal** and **Avanindra Kumar Singh**, JJ.), 2026 SCC OnLine MP 20309
- Ramchandra Mewada v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20397
- Ramprakash Patel v. State of M.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine MP 20422
- Ranjeet Singh v. State of M.P.*, (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 20338
- Ratiram Choudhary v. State of M.P.*, (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 20358
- Ravi Goyal v. State of M.P.*, (**Subodh Abhyankar**, J.), 2025 SCC OnLine MP 9931
- Riya Dandotiya v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20392
- Sabah Antulay v. State of M.P.*, (**Vijay Kumar Shukla** and **Alok Awasthi**, JJ.), 2026 SCC OnLine MP 20376
- Sabir Khan v. Bank of Baroda*, (**Subodh Abhyankar** and **Alok Awasthi**, JJ.), 2026 SCC OnLine MP 20407
- Sajjo v. State of M.P.*, (**Anand Singh Bahrawat**, J.), 2026 SCC OnLine MP 20374
- Sandeep v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20333
- Sanjay Singh Gurjar v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20412
- Saraswati Photocopy & Stationery v. State of M.P.*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20385
- Seemabai v. Basantilal*, (**Gajendra Singh**, J.), 2026 SCC OnLine MP 20316
- Shabina Bee v. Federal Bank*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20375
- Shailendra Patel v. State of M.P.*, (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 20346
- Shailesh C. Pandiya v. State of M.P.*, (**Ajay Kumar Nirankari**, J.), 2026 SCC OnLine MP 20320
- Shamim Bi v. Chief Executive Officer*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20360
- Shiv Prasad Adhiwasi Bhumiya v. State of M.P.*, (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 20321
- Shivam v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20345
- Shivraj Shukla v. State of M.P.*, (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 20336
- Shobhit v. State of M.P.*, (**Ramkumar Choubey**, J.), 2026 SCC OnLine MP 20326
- Shravankumar Pathak v. State of M.P.*, (**Sanjay Dwivedi**, J.), 2025 SCC OnLine MP 9953
- Sobha Jaiswal v. State of M.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine MP 20401
- Subhash Kumar Shakya v. State of M.P.*, (**Anand Singh Bahrawat**, J.), 2026 SCC OnLine MP 20382
- Suo Moto v. State of M.P.*, (**Vivek Agarwal** and **Avanindra Kumar Singh**, JJ.), 2026 SCC OnLine MP 20365
- Surya Kumar Sahu v. State of M.P.*, (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 20313
- Vardichand Kosara v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20393
- Vijay v. State of M.P.*, (**Gajendra Singh**, J.), 2026 SCC OnLine MP 20330
- Vijay v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 20356
- Vikas Gehlot v. State of M.P.*, (**Sandeep N. Bhatt**, J.), 2026 SCC OnLine MP 20372
- Virendra Singh Thakur v. State of M.P.*, (**Sanjeev Sachdeva** and **Vinay Saraf**, JJ.), 2025 SCC OnLine MP 9952
- X14 v. State of M.P.*, (**Vishal Mishra**, J.), 2026 SCC OnLine MP 20423

Patna High Court [3]

Bibi Mansuri v. State of Bihar, (**Shailendra Singh**, J.), [2026 SCC OnLine Pat 5231](#)

Kaushal Kumar v. State of Bihar, (**Rajeev Ranjan Prasad** and **Ashok Kumar Pandey**, JJ.), [2025 SCC OnLine Pat 3894](#)

Singh Traders v. State of Bihar, (**Rajeev Ranjan Prasad** and **Ashok Kumar Pandey**, JJ.), [2025 SCC OnLine Pat 3896](#)

Punjab and Haryana High Court [5]

Pawan Kumar v. State of Punjab, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 19029](#)

Pharmaceutical & Medical Devices Bureau of India v. State of Haryana, (**Lisa Gill** and **Sudeepti Sharma**, JJ.), [2025 SCC OnLine P&H 19032](#)

Silver Rock Educational Charitable Society v. CIT, (**Arun Palli** and **Sudeepti Sharma**, JJ.), [2025 SCC OnLine P&H 19031](#)

Vansh Jain v. Directorate General of GST Intelligence, (**Mahabir Singh Sindhu**, J.), [2025 SCC OnLine P&H 19033](#)

Vijay Kumar Jha v. State of Haryana, (**Manisha Batra**, J.), [2025 SCC OnLine P&H 19030](#)

Rajasthan High Court [20]

Ankur Agrawal v. Union of India, (**Maneesh Sharma**, J.), [2025 SCC OnLine Raj 6820](#)

Bheru Singh Chouhan v. State of Rajasthan, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4638](#)

CIT v. Ashok Kumar Maheshwari, (**Avneesh Jhingan** and **Maneesh Sharma**, JJ.), [2025 SCC OnLine Raj 6817](#)

Dev Kishan v. State of Rajasthan, (**Sandeep Shah**, J.), [2026 SCC OnLine Raj 4644](#)

Dinesh Vishnoi v. State of Rajasthan, (**Sandeep Shah**, J.), [2026 SCC OnLine Raj 4642](#)

Ganpat Ram v. State of Rajasthan, (**Yogendra Kumar Purohit**, J.), [2026 SCC OnLine Raj 4635](#)

Kishor Kumar Moolani v. State of Rajasthan, (**Maneesh Sharma**, J.), [2025 SCC OnLine Raj 6822](#)

Lokesh Kumar v. State of Rajasthan, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4636](#)

Mahesh Sharma v. Union of India, (**Anand Sharma**, J.), [2025 SCC OnLine Raj 6821](#)

Mahipal v. State of Rajasthan, (**Baljinder Singh Sandhu**, J.), [2026 SCC OnLine Raj 4634](#)

Narayanlal v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4639](#)

Piyush Kadvasra v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4637](#)

Rajesh Agarwal v. State of Rajasthan, (**Ganesh Ram Meena**, J.), [2025 SCC OnLine Raj 6819](#)

Rumindra Singh v. State of Rajasthan, (**Sandeep Shah**, J.), [2026 SCC OnLine Raj 4641](#)

Saroop Singh v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4643](#)

Shambhu Lal v. State of Rajasthan, (**Sunil Beniwal**, J.), [2026 SCC OnLine Raj 4632](#)

Shrawan Kumar v. State of Rajasthan, (**Ashok Kumar Jain**, J.), [2026 SCC OnLine Raj 4633](#)

Sohan Lal v. State of Rajasthan, (**Sandeep Shah**, J.), [2026 SCC OnLine Raj 4640](#)

Tej Jain v. Commr. (CGST), (**Avneesh Jhingan** and **Anand Sharma**, JJ.), [2025 SCC OnLine Raj 6818](#)

Thekedar Pankaj Sharma v. State of Rajasthan, (Pankaj Bhandari and Shubha Mehta, JJ.), [2024 SCC OnLine Raj 3868](#)

Telangana High Court [66]

A.P. Enterprises v. Superintendent of Central Tax, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 7156](#)

A.P. Fastners (P) Ltd. v. Assessment Unit, (P. Sam Koshy and **Narsing Rao Nandikonda**, JJ.), [2025 SCC OnLine TS 2291](#)

Agapati Ashok v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7140](#)

Anumula Kavaya v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 7135](#)

Archana Rahula v. State of Telangana, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7163](#)

Arka Terrace v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7174](#)

B. Rajesh Reddy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7144](#)

B.D. Appa v. APSRTC, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 7157](#)

Bengal Cold Rollers (P) Ltd. v. Commr. (ST), (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 7160](#)

Bharath Babu Nalluri v. State of Telangana, (Namavarapu Rajeshwar Rao, J.), [2026 SCC OnLine TS 7170](#)

Challa Sai Kumar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7139](#)

Chityala Anatha Reddy v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 7155](#)

D. Narasimha Reddy v. State of Telangana, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 7172](#)

Dandla Balamma v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7173](#)

Escientia Life Sciences Rogers Capital Corporate Services Ltd. v. Union of India, (P. Sam Koshy and **Narsing Rao Nandikonda**, JJ.), [2025 SCC OnLine TS 2287](#)

Everest Organics Ltd. v. R.R. Innovative (P) Ltd., (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 7126](#)

Gorla Jagadeeshwar v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 7131](#)

Gottumukkula Raja Vijay Bhoopathi Raju v. Vegiraju Mounika Devi, (**P. Sam Koshy**, J.), [2026 SCC OnLine TS 7185](#)

Happy Zone Luxurious Wellness Spa v. State of Telangana, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7175](#)

ICICI Lombard General Insurance Co. Ltd. v. M. Jayamma, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7152](#)

IFCO-TOKIO General Insurance Co. Ltd. v. Janaki Chith Vilas Goud, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7145](#)

Jakkapally Shankar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7143](#)

Kadari Laxminarayana v. State of Telangana, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7167](#)

Kamala Bai Agarwal v. Rapolu Padma, (Moushumi Bhattacharya, J.), [2026 SCC OnLine TS 7125](#)

Kanna Poshetty v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 7134](#)

Katta Andamma v. State of Telangana, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 7158](#)

- Katta Vamsi Krishna v. State of Telangana*, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 7177](#)
- Korra Munna v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7141](#)
- KPB Consumers v. Swamabhan Commerce (P) Ltd.*, (**Moushumi Bhattacharya** and Gadi Praveen Kumar, JJ.), [2026 SCC OnLine TS 7127](#)
- Mangalaram Sayanna v. Kundan Umesh*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7182](#)
- Merugu Sumalatha v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7129](#)
- Mir Ismaili Ali v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7133](#)
- Mohd. Khaja v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 7142](#)
- Mohd. Mahboob Khan v. Union of India*, (**P. Sam Koshy** and Narsing Rao Nandikonda, JJ.), [2025 SCC OnLine TS 2292](#)
- Mohd. Shareef v. Kunta Animi Reddy*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7146](#)
- Mudavath Saroja v. State of Telangana*, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 7169](#)
- N. Anil Reddy v. Bhajan Singh*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7180](#)
- N. Damodhar Reddy v. State of Telangana*, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 7171](#)
- N. Sri. Lakshmi Devi v. State of Telangana*, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7161](#)
- Nakka Narsimulu v. Mohd. Ibraheem*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7150](#)
- Nirmala Kaserwal v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7138](#)
- Nusrath Begum v. State of Telangana*, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7166](#)
- P. Srinivasa Goud v. CIT*, (**Alok Aradhe**, C.J. and J. Sreenivas Rao, J.), [2024 SCC OnLine TS 4480](#)
- Pasha Shaik v. Income Tax Department*, (P. Sam Koshy and **Narsing Rao Nandikonda**, JJ.), [2025 SCC OnLine TS 2290](#)
- Police v. G. Balaji*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7181](#)
- Porika Shantha v. State of Telangana*, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7162](#)
- Ravula Prashanth Gound v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7132](#)
- Reliance General Insurance Co. Ltd. v. Anitha*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7147](#)
- Reliance General Insurance Co. Ltd. v. Lagishetty Srivivas*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7151](#)
- Rukmini Purohit v. LSC Steel (P) Ltd.*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7148](#)
- Samaiah P v. District Registrar*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7176](#)
- Sanathanam Balachary v. State of Telangana*, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7168](#)
- Sangi Ramulu v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7128](#)
- Shaik Sondupasha v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7136](#)
- Sharath Chandra Mora v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7130](#)
- State of A.P. v. Korivi Kumara Swamy*, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7154](#)
- Suneetha v. State of Telangana*, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7164](#)
- Surajit Chanda v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 7137](#)
- Telangana Recycling (P) Ltd. v. State of Telangana*, (**Surepalli Nanda** and J. Sreenivas Rao, JJ.), [2025 SCC OnLine TS 2288](#)
- Union Bank of India v. State of Telangana*, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7178](#)

United India Insurance Co. Ltd. v. Gajula Abed, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7153](#)

United India Insurance Co. Ltd. v. Puspur Shobha, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7179](#)

V. Sreenivasulu v. Commandant, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 7159](#)

Vadlamudi Vara Laxmi v. APSRTC, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 7149](#)

Water Tech Engineers v. Commr. (CGST), (**Sujoy Paul**, Acting C.J. and Renuka Yara, J.), [2025 SCC OnLine TS 2289](#)

Y.W. Jasmine v. State of Telangana, (Anil Kumar Jukanti, J.), [2026 SCC OnLine TS 7165](#)

Uttaranchal High Court [3]

Gajanand Granite v. State Tax Officer, (**G. Narendar**, C.J. and Alok Mahra, J.), [2025 SCC OnLine Utt 4595](#)

Saneshiya Ram v. Commr., (**G. Narendar**, C.J. and Alok Mahra, J.), [2026 SCC OnLine Utt 1627](#)

Sri Sai Vishwas Polymers v. Commr., (**G. Narendar**, C.J. and Alok Mahra, J.), [2025 SCC OnLine Utt 4594](#)

Customs Excise and Service Tax Appellate Tribunal [19]

Anupam Mondal v. Commr. of Customs, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 1587](#)

Avanti Feeds Ltd. v. Commr. of Customs, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1585](#)

CCT v. Trendesent Builders (P) Ltd., (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1593](#)

Dhanbad Fuels Ltd. v. Commr. of CGST, (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 1591](#)

Hexagon Capability Centre India (P) Ltd. v. CCT, (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1595](#)

India Cements Ltd. v. CCT, (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1590](#)

International Advanced Research Centre for Powder Metallurgy & New Materials v. Commr. of Customs, (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1582](#)

Ishika Enterprises v. CCT, (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1592](#)

Mehara Eyetech (P) Ltd. v. Commr. of Customs, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1581](#)

Mylan Laboratories Ltd. v. Commr. of GST, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1586](#)

Nihon Trading Co. v. Commr. of Service Tax, (R. Bhagya Devi, Member (Technical)), [2026 SCC OnLine CESTAT 1594](#)

Pitti Castings (P) Ltd. v. CCT, (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1589](#)

- S. Balachandran v. Commr. of Customs*, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 1584](#)
- Sai Mani Rubber Industries v. CCT*, (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1588](#)
- SPI Technologies India (P) Ltd. v. Commr. of GST & Central Excise*, (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2026 SCC OnLine CESTAT 1597](#)
- T.R. Dinakaran v. Commr. of Customs*, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 1583](#)
- Tata Realty and Infrastructure Ltd. v. Commissioner of Service Tax-I*, (**S.K. Mohanty**, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2026 SCC OnLine CESTAT 1598](#)
- United India Insurance Co. Ltd. v. Commr. of GST & Central Excise*, (P. Dinesha, Member (Judicial) and Vasa Seshagiri Rao, Member (Technical)), [2026 SCC OnLine CESTAT 1596](#)
- VISA Steel Ltd. v. Commr. of Customs*, (P. Anjani Kumar, Member (Technical) and Angad Prasad, Member (Judicial)), [2026 SCC OnLine CESTAT 1580](#)

Income Tax Appellate Tribunal [103]

- Akshat Foundation v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11216](#)
- Akshay Bearing Ltd. v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11246](#)
- Alex Energy (P) Ltd. v. CIT*, (Pradip Kumar Choubey, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 11212](#)
- Amit Thapar v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11279](#)
- Ashok Labhubhai Jodhani v. CIT*, (Suchitra Kamble, Member (Judicial) and **B.M. Biyani**, (Accountant Member)), [2026 SCC OnLine ITAT 11288](#)
- Balbir Singh v. CIT*, (Madhumita Roy, Member (Judicial)), [2026 SCC OnLine ITAT 11207](#)
- Barun Kumar Paul v. CIT*, (Pradip Kumar Choubey, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 11214](#)
- Bernardo Borges v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11237](#)
- Bhagwanbhai Kalyanbhai Kukadiya v. CIT*, (Challa Nagendra Prasad, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11219](#)
- Bhanwar Lal Khatik v. CIT*, (**Dr. Mitha Lal Meena**, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 11264](#)
- Bhavin Jayendrakumar Soni v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 11226](#)
- Bhupinder Pal Singh v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 11276](#)
- Bico Twitex (P) Ltd. v. CIT*, (Suchitra Kamble, Member (Judicial) and **B.M. Biyani**, (Accountant Member)), [2026 SCC OnLine ITAT 11245](#)
- Chamunda Credit Coop. Society Ltd. v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 11286](#)

- CIT v. Agrofab Machinerics (I) (P) Ltd.*, (Anubhav Sharma, Member (Judicial) and **Khettra Mohan Roy**, (Accountant Member)), [2026 SCC OnLine ITAT 11230](#)
- CIT v. Baranj Coal Mines (P) Ltd.*, (Pradip Kumar Choubey, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 11215](#)
- CIT v. Golden Star Hotel & Resorts (P) Ltd.*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 11196](#)
- CIT v. GVK Jaipur Expressway (P) Ltd.*, (Sanjay Garg, Member (Judicial) and **Ratnesh Nandan Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 11291](#)
- CIT v. Lakhotia Transport Co. (P) Ltd.*, (**George Mathan**, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 11293](#)
- CIT v. Manjushree Maheshwary*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 11197](#)
- CIT v. Neev Homes (P) Ltd.*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11253](#)
- CIT v. Presidency Exports & Industries Ltd.*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 11200](#)
- CIT v. Royal Securities Ltd.*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 11199](#)
- CIT v. Shreenathji Extrusion*, (**Dr. B.R.R. Kumar**, (Vice President) and Suchitra Kamble, Member (Judicial)), [2026 SCC OnLine ITAT 11203](#)
- CIT v. Sumit Dutta*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 11201](#)
- CITI Corpn. Investment Bank (Singapore) Ltd. v. CIT*, (**Beena Pillai**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 11263](#)
- Colwyn James Harris v. CIT*, (Anikesh Banerjee, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11260](#)
- Competent Stock Brokers (P) Ltd. v. CIT*, (Sudhanshu Srivastava, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2026 SCC OnLine ITAT 11285](#)
- D.L. Ashish Foundation Trust v. Assessment Unit Income Tax Department*, (Dr. B.R.R. Kumar, (Vice President) and **Rahul Chaudhary**, Member (Judicial)), [2026 SCC OnLine ITAT 11221](#)
- Deepak Arunbhai Raithatha v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 11289](#)
- Deepak Shah v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11223](#)
- DIC India Ltd. v. CIT*, (Pradip Kumar Choubey, Member (Judicial) and **Rakesh Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 11213](#)
- Elgi Rubber Co. Ltd. v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 11205](#)
- Family Physicians' Assn. v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11239](#)
- Gorbandh Kanha Properties v. CIT*, (Dr. Mitha Lal Meena, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 11287](#)
- Haleon India (P) Ltd. v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11297](#)

- Interworld Digital Cinema (P) Ltd. v. CIT*, (Challa Nagendra Prasad, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11233](#)
- Jeevan Jyot Cancer Relief & Care Trust v. CIT*, (Challa Nagendra Prasad, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11236](#)
- Kawaljeet Kaur Kohli v. CIT*, (Amit Shukla, Member (Judicial) and **Girish Agrawal**, (Accountant Member)), [2026 SCC OnLine ITAT 11238](#)
- Kerala State Council for Science, Technology & Environment v. CIT*, (Balakrishnan S., (Accountant Member) and **Soundararajan K.**, Member (Judicial)), [2026 SCC OnLine ITAT 11296](#)
- Kishore Gupta v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2026 SCC OnLine ITAT 11268](#)
- Kruti Rajubhai Manvar v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11251](#)
- Latha v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 11229](#)
- Madhu Jain v. CIT*, (Manish Borad, (Accountant Member) and **Paresh M. Joshi**, Member (Judicial)), [2026 SCC OnLine ITAT 11266](#)
- Mahesh Chandra Sharma v. CIT*, (Sudhanshu Srivastava, Member (Judicial) and Nikhil Choudhary, (Accountant Member)), [2026 SCC OnLine ITAT 11204](#)
- Manojkumar Jethabhai Patel v. CIT*, (Sanjay Garg, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 11218](#)
- Mansukhbhai Arvadia v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11225](#)
- Masihudin Ansari v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11281](#)
- Matchmove India (P) Ltd. v. CIT*, (**Prashant Maharishi**, (Vice President) and Soundararajan K., Member (Judicial)), [2026 SCC OnLine ITAT 11295](#)
- Metis Family Offers Services (P) Ltd. v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 11228](#)
- MK Commodity Brokers Ltd. v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11222](#)
- Monji Vishram Pharmaceuticals (P) Ltd. v. NFAC*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11248](#)
- Morbi Ceramic Manufacturers Assn. v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11240](#)
- Mukesh Prasad Gupta v. CIT*, (**Rajesh Kumar**, (Accountant Member) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 11198](#)
- Mundukhola Baksagarh Skus Ltd. v. CIT*, (Rajesh Kumar, (Accountant Member) and **Pradip Kumar Choubey**, Member (Judicial)), [2026 SCC OnLine ITAT 11202](#)
- Naib Singh v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11269](#)
- Namita Yogesh Dave v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11231](#)
- Narayansingh Bhavsingh Rathore v. CIT*, (Challa Nagendra Prasad, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11258](#)

- Nurmamadbhai Amibhai Badi v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 11241](#)
- Pancham Jewellers (P) Ltd. v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11284](#)
- Patiala Coop. Marketing Society Ltd. v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11277](#)
- Payal Piyushbhai Jethva v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 11235](#)
- Play Games 24X7 (P) Ltd. v. CIT*, (**Beena Pillai**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 11210](#)
- Ponnusamy Periasamy v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 11227](#)
- Pravin Damjibhai Jivani v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11242](#)
- Rajesh Kumar Naresh Kumar v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11273](#)
- Rama Gupta v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11282](#)
- Rameshbhai Parmar v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11249](#)
- Rashi Agro Industries (P) Ltd. v. CIT*, (**Pawan Singh**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 11232](#)
- Ratadia Gaushala v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11254](#)
- Ratadia Gaushala v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11255](#)
- Ratadia Jain Mitra Mandal v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11256](#)
- Rollwell Forge (P) Ltd. v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 11234](#)
- Rudraksha Silver & Gold v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11243](#)
- Sai Dutta Clearing Agency (P) Ltd. v. CIT*, (**Amit Shukla**, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 11270](#)
- Samvedna v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11278](#)
- Sandeep v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 11265](#)
- SAP India (P) Ltd. v. Jurisdictional Assessing Officer*, (**Prashant Maharishi**, (Vice President) and Soundararajan K., Member (Judicial)), [2026 SCC OnLine ITAT 11294](#)
- Satinder Govind Oberai v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 11208](#)
- Satyapur Steel v. CIT*, (Saktijit Dey, (Vice President) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 11224](#)

- Sharadabai Charitable Trust v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 11206](#)
- Shree Agrawal Logistics v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11247](#)
- Shree Bhidbhanjan Mahadev Bamnasa Ta: Keshod v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and **Sonjoy Sarma**, Member (Judicial)), [2026 SCC OnLine ITAT 11262](#)
- Shree Kund Kund Kahan Pariwar Yuvak Mandal Trust v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 11211](#)
- Shree Ratadia (Ganesh) Aath Koti Nani Paksh Sthanakwasi Jain sangh v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11257](#)
- Shree Satyanarayan Mandir Trust v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 11195](#)
- Shree Yadunandan Gau Seva Trust v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11259](#)
- Shri Bahucharaji Mandir Sanchalan Samiti Lathi v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11217](#)
- Star Jewels v. CIT*, (Om Prakash Kant, (Accountant Member) and **Anikesh Banerjee**, Member (Judicial)), [2026 SCC OnLine ITAT 11209](#)
- Suman Rani v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11275](#)
- Sushil Kumar Chauhan v. CIT*, (**S. Rifaur Rahman**, (Accountant Member) and Sunil Kumar Singh, Member (Judicial)), [2026 SCC OnLine ITAT 11292](#)
- Swarup Coop. Housing Society Ltd. v. CIT*, (**Amit Shukla**, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 11283](#)
- Tara Chand & Bros. v. CIT*, (**Laliet Kumar**, Member (Judicial) and Manoj Kumar Aggarwal, (Accountant Member)), [2026 SCC OnLine ITAT 11220](#)
- Tarlochan Singh v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11271](#)
- Vandna Johar v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11267](#)
- Vera Mata Mandir Trust v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11250](#)
- Vikramjit Tangri & Sons HUF v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11280](#)
- Vishu Gupta v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11272](#)
- Vital Force Research Foundation Charitable Trust v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11290](#)
- Watson Pharma (P) Ltd. v. CIT*, (**Beena Pillai**, Member (Judicial) and Bijayanda Pruseth, (Accountant Member)), [2026 SCC OnLine ITAT 11244](#)
- Yaduvanshi Sorathiya Ahir Samaj Charitable Trust v. CIT*, (Dr. Arjun Lal Saini, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 11252](#)
- Zinga Travel Services (P) Ltd. v. CIT*, (Laliet Kumar, Member (Judicial) and **Manoj Kumar Aggarwal**, (Accountant Member)), [2026 SCC OnLine ITAT 11274](#)

Zircon Cotex (P) Ltd. v. Shashank Shekhar, (Om Prakash Kant, (Accountant Member) and **Pawan Singh**, Member (Judicial)), [2026 SCC OnLine ITAT 11261](#)

National Company Law Tribunal [25]

Aviagen India Poultry Breeding Co. (P) Ltd. v. Hygiene Feeds & Farms (P) Ltd., (Khetrabasi Biswal, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2026 SCC OnLine NCLT 3578](#)

IDBI Trusteeship Services Ltd. v. Radius & Deserve Land Developers (P) Ltd., (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 3580](#)

Limbodi Adarsh Lok Seva Samiti v. Sunil Mandwani, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3581](#)

Mangesh Vitthal Kekre v. Indian Soya Industries (P) Ltd., (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3582](#)

MM Boutique (P) Ltd. v. Arun Prabhudas Fifadra, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3576](#)

MM Boutique (P) Ltd. v. Bhavna Kirit Fifadra, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3573](#)

MM Boutique (P) Ltd. v. Kirit Prabhudas Fifadra, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3574](#)

MM Boutique (P) Ltd. v. Manoj Prabhudas Fifadra, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3575](#)

MM Boutique (P) Ltd. v. Prakash Takhatmal Kothati, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3571](#)

MM Boutique (P) Ltd. v. Sandhya Pankaj Fifadra, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3577](#)

MM Boutique (P) Ltd. v. Ulka Chandrashekar Nair, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3572](#)

Power Finance Corpn. Ltd. v. KSK Mahanadi Power Co. Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 3579](#)

Sandeep Tarun v. Primezone Developers (P) Ltd., (Shishir Agarwal, Member (Technical) and K. Biswal, Member (Judicial)), [2026 SCC OnLine NCLT 3559](#)

Sanjay Vasant Kavatkar v. Alka Bhanudas Jadhav, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3565](#)

Sanjay Vasant Kavatkar v. Ashutosh Maruti Hadkar, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3569](#)

Sanjay Vasant Kavatkar v. Jayshree Deepak Vaishnav, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3562](#)

Sanjay Vasant Kavatkar v. Kamalkumar D Dogra, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3561](#)

Sanjay Vasant Kavatkar v. Kirtikumar Mansukhlal Kaku, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3564](#)

Sanjay Vasant Kavatkar v. Premal Jaysukhlal Doshi, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3566](#)

Sanjay Vasant Kavatkar v. Rajendra Ganpat Abhang, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3563](#)

Sanjay Vasant Kavatkar v. Rajul Premal Doshi, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3567](#)

Sanjay Vasant Kavatkar v. Sonali Ashutosh Hadkar, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3570](#)

Sanjay Vasant Kavatkar v. Tripta Rani Dogra, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3560](#)

Sanjay Vasant Kavatkar v. Vastupal Virchand Doshi, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 3568](#)

Vikas Traders v. Starrh Almond King (P) Ltd., (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2026 SCC OnLine NCLT 3558](#)

National Company Law Appellate Tribunal [8]

Allcargo Logistics Ltd. v. Neera & Children trust, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2026 SCC OnLine NCLAT 940](#)

Apollo Green Energy Ltd. v. Power2SME (P) Ltd., (Mohammad Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), [2026 SCC OnLine NCLAT 936](#)

Bishwanath Traders & Investment Ltd. v. Directorate of Town & Country Planning Haryana, (Yogesh Khanna, Officiating Chairperson and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 943](#)

Creative Thinks Media (P) Ltd. v. Shailendra Singh, (Yogesh Khanna, Officiating Chairperson and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 937](#)

Maharashtra Airport Development Co. Ltd. v. Vinod Kumar Kothari, (Mohd. Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), [2026 SCC OnLine NCLAT 941](#)

Santosh R. Shetty v. Rajan Deshraj Agarwal, (Mohammad Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), [2026 SCC OnLine NCLAT 938](#)

U.P. Housing & Development Board v. K.S.N. Buildwell (P) Ltd., (Mohd. Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), [2026 SCC OnLine NCLAT 942](#)

UCO Bank v. Subrata Das, (Mohammad Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), [2026 SCC OnLine NCLAT 939](#)

Notification/circulars [88]

- [Central Board of Direct Taxes \[Noti. No. S.O. 3798\(E\)\]](#)
- [Central Board of Direct Taxes \[Noti. No. S.O. 3799\(E\)\]](#)
- [Central Board of Direct Taxes \[Noti. No. S.O. 3889\(E\)\]](#)
- [Central Board of Direct Taxes \[Noti. No. S.O. 3890\(E\)\]](#)
- [Central Council of Indian Medicine \[Noti. No. Enforc-11021\(11\)/106/2024-eoffice\]](#)
- [Ministry of Finance \[Notification No. 38/2026-Central Excise\]](#)
- [Ministry of Finance \[Notification No. 39/2026-Central Excise\]](#)
- [Ministry of Finance \[63/2026-Cust \(NT\)\]](#)

- Ministry of Commerce and Industry [Amendment in Foreign Trade Policy, 2023 File No. 01/89/180/109/AM-25/PC-2(A)/E-45707]
- Ministry of Commerce and Industry [Fixation of four new Standard Input Output Norms F. No. 01/82/0026/AM-26/DES-III]
- Ministry of Commerce and Industry [Amendment in Handbook of Procedures 2023 F. No. 01/89/180/109/AM-25/PC-2(A)/e-45707]
- Ministry of Commerce and Industry [Insertion of SION notes below the SIONs M1 to M8 F. No. 01/94/180/015/AM27/PC-4]
- Ministry of Commerce and Industry [Sunset review investigation on the imports of "Phthalic Anhydride" F. No. 7/26/2025 - DGTR]
- Ministry of Commerce and Industry [Amendment in Export Policy of Wheat Noti. No. S.O. 2223(E)]
- Ministry of Commerce and Industry [Amendment in Notification No. S.R.O. 944 Noti. No. S.O. 2529(E)]
- Ministry of Commerce and Industry [Amendment in Import Policy Noti. No. S.O. 2537(E)]
- Ministry of Communications and Information Technology [Press Release No. 91/2026]
- Ministry of Consumer Affairs [F. No. BS/11/11/2021 (6)]
- Ministry of Consumer Affairs [F. No. BS/11/11/2021 (7)]
- Ministry of Consumer Affairs [Corrigendum F. No. BS/XI/11/01/2025-26 (1)]
- Ministry of Earth Sciences [Ministry of Earth Sciences (Scientist 'B') Recruitment Rules, 2024 Noti. No. G.S.R. 616(E)]
- Ministry of Electronics and Information Technology [Amendment to Electronics and Information Technology Goods (Requirement of Compulsory Registration) Order, 2021 Noti. No. S.O. 2204(E)]
- Ministry of External Affairs [MEA, Joint Director (Official Language), Second Secretary (Hindi and Culture), Attache (Hindi and Culture) and Senior Hindi Translator Posts Recruitment Rules, 2026 Noti. No. G.S.R. 321(E)]
- Ministry of Finance [Amendment in Delhi Value Added Tax Act, 2004 F. No. 3(22)/Fin(Rev-I)/DS-I/467]
- Ministry of Finance [Amendment in Notification No. G.S.R. 193 (E) F. No. 4(1)-B(W&M)/2026]
- Ministry of Finance [Corrigendum Noti. No. G.S.R. 350(E)]
- Ministry of Fisheries Animal Husbandry and Dairying [Extension of term of Animal Welfare Board of India Noti. No. S.O. 2468(E)]
- Ministry of Fisheries Animal Husbandry and Dairying [Enforcement of provisions of Jan Vishwas (Amendment of Provisions) Act, 2026 Noti. No. S.O. 2531(E)]
- Ministry of Fisheries Animal Husbandry and Dairying [Enforcement of provisions of Jan Vishwas (Amendment of Provisions) Act, 2026 Noti. No. S.O. 2533(E)]
- Ministry of Health and Family Welfare [Central Food Safety Officers notified F. No. RCD-15001/4/2021-Regulatory-FSSAI-part(1)]
- Ministry of Health and Family Welfare [Noti. No. G.S.R. 116]
- Ministry of Health and Family Welfare [Re- Constitution of Central Council of Health and Family Welfare Noti. No. S.O. 2255(E)]
- Ministry of Home Affairs [Amendment in Assam Tenancy Act, 2021 Noti. No. S.O. 2265(E)]

- Ministry of Housing and Urban Poverty Alleviation [Enforcement of provisions of Jan Vishwas (Amendment of Provisions) Act, 2026 Noti. No. S.O. 2287(E)]
- Ministry of Jal Shakti [Reconstitution of High Powered Review Board Noti. No. A-50013/48/2025-E-III]
- Ministry of Labour [Noti. No. Compliance/E-1203096/2025/2823]
- Ministry of Labour [Constitution of Technical Advisory Committee Noti. No. S.O. 2284(E)]
- Ministry of Labour [Appointing Certifying Officer under section 2(g) of the IR Code 2020 Noti. No. S.O. 2313(E)]
- Ministry of Labour [Appointing Appellate Authority for Standing Orders under IR Code 2020 Noti. No. S.O. 2314(E)]
- Ministry of Labour [Setting up of Reskilling Fund under section 83 (1) of IR Code 2020 Noti. No. S.O. 2316(E)]
- Ministry of Labour [Notification regarding Industrial Relations Code, 2020- composition of offences Noti. No. S.O. 2317(E)]
- Ministry of Labour [Power of delegation under section 100 of the Industrial Relations Code 2020 Noti. No. S.O. 2323(E)]
- Ministry of Labour [Career Centre Vacancy Reporting Mandate under Social Security Code Noti. No. S.O. 2341(E)]
- Ministry of Labour [Vacancy Reporting Exemption Notified under Social Security Code Noti. No. S.O. 2343(E)]
- Ministry of Labour [Employment Directorate Officer Empowered under Social Security Code Noti. No. S.O. 2344(E)]
- Ministry of Labour [Authenticating ESIC Orders by Authorised Officers under Social Security Code 2020 Noti. No. S.O. 2354(E)]
- Ministry of Labour [Appointing Inspector-cum-Facilitators under Social Security Code 2020 Noti. No. S.O. 2356(E)]
- Ministry of Labour [Specifying 12% Interest Liability for Employers under Social Security Code 2020 Noti. No. S.O. 2357(E)]
- Ministry of Labour [Authorising Officers for Recovery of Damages under Social Security Code 2020 Noti. No. S.O. 2358(E)]
- Ministry of Labour [Retrenchment authorities in different states under different states under IR code 2020 Noti. No. S.O. 2379(E)]
- Ministry of Labour [Notification regarding appointment of Chief Inspector and Inspector Cum Facilitator in case of major ports Noti. No. S.O. 2485(E)]
- Ministry of Labour [Officer to impose penalty in case of major ports Noti. No. S.O. 2486(E)]
- Ministry of Labour [Appellate Authority in the case of mines Noti. No. S.O. 2488(E)]
- Ministry of Labour [Appointment of Chief Inspector cum Facilitator in case of CLC Noti. No. S.O. 2489(E)]
- Ministry of Labour [Officer for composition of offences in case of Mines Noti. No. S.O. 2490(E)]
- Ministry of Labour [Appellate Authority in case of major ports Noti. No. S.O. 2491(E)]
- Ministry of Labour [Notification regarding Appellate Authority in case of CLC Noti. No. S.O. 2503(E)]
- Ministry of Labour [Officer to impose penalty in case of mines Noti. No. S.O. 2504(E)]

- Ministry of Labour [Notification regarding appointment of Designated Authority for license Noti. No. S.O. 2508(E)]
- Ministry of Labour [Officer to impose penalty in case of CLC Noti. No. S.O. 2509(E)]
- Ministry of Labour [Appointment of Inspector Cum Facilitator in case of CLC Noti. No. S.O. 2513(E)]
- Ministry of Labour [Notification regarding Appellate Authority for registration Noti. No. S.O. 2514(E)]
- Ministry of Labour [Appointment of Inspector cum Facilitator of mines Noti. No. S.O. 2515(E)]
- Ministry of Labour [Aadhaar Authentication on Shram Suvidha Portal Noti. No. S.O. 2523(E)]
- Ministry of Law and Justice [Noti. No. 2 of 1987]
- Ministry of Law and Justice [Noti. No. BCI:D: 4557/2026]
- Ministry of Micro Small and Medium Enterprises [Notification regarding Khadi Gramodyog Vikas Yojana Noti. No. S.O. 2558(E)]
- Ministry of Minority Affairs [Noti. No. S.O. 3927(E)]
- Ministry of Petroleum and Natural Gas [Noti. No. S.O. 2472(E)]
- Ministry of Power [CERC (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2026 Noti. No. RA-14026(13)/1/2024-CERC]
- Ministry of Power [Enforcement of provisions of Jan Vishwas (Amendment of Provisions) Act, 2026 Noti. No. S.O. 2551(E)]
- Ministry of Road Transport and Highways [NHAI (Recruitment, Seniority and Promotion) (Amendment) Regulations, 2026 F. No. ADMIN-11012/59/2025 (E-293027)]
- Ministry of Science and Technology [Anusandhan National Research Foundation, Group 'A' Posts (Non-ministerial, Scientific and Technical) Recruitment Rules, 2026 Noti. No. G.S.R. 310(E)]
- Ministry of Shipping [Noti. No. G.S.R. 117]
- Ministry of Shipping [Merchant Shipping (Tonnage Measurement of Vessels) Rules, 2026 Noti. No. G.S.R. 581(E)]
- Ministry of Shipping [Merchant Shipping (Use of Liquefied Gases or Other Low-Flashpoint Fuels) Rules, 2026 Noti. No. G.S.R. 582(E)]
- Ministry of Shipping [Merchant Shipping (Seafarers' Identity Document) Rules, 2026 Noti. No. G.S.R. 584(E)]
- Ministry of Shipping [Merchant Shipping (Safety Management) Rules, 2026 Noti. No. G.S.R. 589(E)]
- Ministry of Shipping [Merchant Shipping (Control of Anti-fouling System) Rules, 2026 Noti. No. G.S.R. 595(E)]
- Ministry of Shipping [Merchant Shipping (Civil Liability for Bunker Oil Pollution Damage) Rules, 2026 Noti. No. G.S.R. 610(E)]
- Ministry of Shipping [Merchant Shipping (Civil Liability for Oil Pollution Damage) Rules, 2026 Noti. No. G.S.R. 611(E)]
- Ministry of Shipping [Maritime State Development Council 2026 Noti. No. S.O. 2524(E)]
- Ministry of Statistics and Programme Implementation [Revised Guidelines for Statistical Data Dissemination Noti. No. Y-18020/9/2017-IIIC/CAP(Part)]
- Ministry of Steel [Amendment in Green Steel Certificate F. No. 1(6)/2024-ID-2]

- Punjab National Bank [Punjab National Bank (Officers') Service (Amendment) Regulations, 2026 F. No. HRDD/POL/OSR/(F)]
- Reserve Bank of India [Noti. No. FEMA 119/2004-RB]
- Securities and Exchange Board of India [HO/13/19/12(1)2026-ITD-1_CIMGI/10873/2026]
- Securities and Exchange Board of India [HO/47/17/12(8)2025-MRD-POD2]

Central Rules/Regulations/Scheme [13]

- Punjab National Bank (Officers') Service (Amendment) Regulations, 2026
- Merchant Shipping (Civil Liability for Bunker Oil Pollution Damage) Rules, 2026
- Merchant Shipping (Civil Liability for Oil Pollution Damage) Rules, 2026
- Merchant Shipping (Control of Anti-fouling System) Rules, 2026
- Merchant Shipping (Safety Management) Rules, 2026
- Merchant Shipping (Seafarers' Identity Document) Rules, 2026
- Merchant Shipping (Tonnage Measurement of Vessels) Rules, 2026
- Merchant Shipping (Use of Liquefied Gases or Other Low-Flashpoint Fuels) Rules, 2026
- Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) VB-G RAM G (GOA) Scheme, 2026
- Foreign Exchange Management (Remittance of Assets) (Amendment) Regulations, 2004
- Maharashtra Child Labour (Prohibition and Regulation) (Amendment) Rules, 2025
- Ministry of Earth Sciences (Scientist 'B') Recruitment Rules, 2024
- Ministry of Health and Family Welfare, Lady Reading Health School, Delhi, Lower Division Clerk (Group 'C' Post) Recruitment Rules, 2026

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

